

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 693/2023

IN THE MATTER OF:

News item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

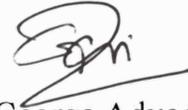
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ANPCC

Through



Gigi C. George Advocate

Standing Counsel (UOI)

Ch. No. 457, Lawyers Block, DHC, New Delhi

Gigicgeorge.adv42@yahoo.in,

M-9810625315

Date : 21.04.2025
Place : New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 693/2023

IN THE MATTER OF:

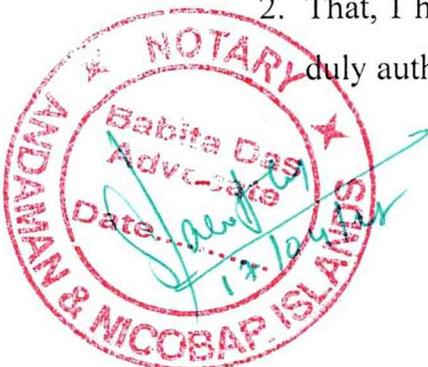
News item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

AFFIDAVIT ON BEHALF OF ANDAMAN AND NICOBAR ISLANDS
POLLUTION CONTROL COMMITTEE (ANPCC) IN COMPLIANCE
OF THE ORDER DATED 28/01/2025 PASSED IN ORIGINAL
APPLICATION NO. 693 OF 2023, BY THE HON'BLE NATIONAL
GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

I, Dr. Jatinder Sohal, son of Shri. Jagdish, aged 35 years, holding the post of Member Secretary, Andaman and Nicobar Islands Pollution Control Committee, (hereinafter to be referred as "ANPCC"), Department of Science & Technology, Andaman and Nicobar Administration, having its office at Dollygunj, Sri Vijaya Puram, do hereby solemnly affirm and state on oath as under that:

1. That I am competent to swear the present counter affidavit on behalf of Andaman and Nicobar Islands Pollution Control Committee and I am aware of the facts and circumstances of the case based on record.
2. That, I have perused the contents of the above captioned O.A. and I am duly authorized to depose by way of the present affidavit.

ms



3. That the instant original application OA. 693/2023 is registered *suo-motu* on the basis of the news item titled " News item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.
4. That the news article raises the issue of status of laboratory infrastructure upgradation, resources capacity and existing staff strength of State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs).
5. That it is humbly submitted that in response to issue (a) concerning the "Reasons as to why sanctioned posts are lying vacant in the scientific, engineering, and administrative wings", it is respectfully submitted that the Andaman & Nicobar Pollution Control Committee (hereinafter referred to as "ANPCC") has made consistent and proactive efforts in advance to strengthen the manpower by initially submitting detailed proposals for the creation of additional posts to strengthen its workforce. These were communicated to the Ministry of Environment, Forest and Climate Change (hereinafter referred to as "MoEF&CC") vide:

- Letter No. 1-25/SCTECH/Post Creation/2012/390 dated 27.08.2015, and
- Letter No. 1-25/SCTECH Post Creation/2015/625 dated 13.07.2016.

Copy of the letter dated 27.08.2015 and 13.07.2016 is annexed herewith as **Annexure-I**

6. That the subsequent communication in this respect was sent to the Central Pollution Control Board (hereinafter referred to as "CPCB") vide Letter No. 753/PCC/NGT O.A (360/2018)/2021/50 dated 19.04.2022, reiterating the requirement for strengthening ANPCC's manpower and

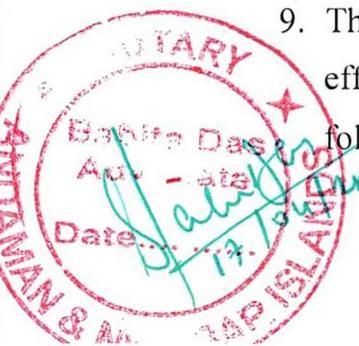


infrastructure. A copy of the letter dated 19.04.2022, along with the prescribed sanctioned staff strength, is annexed herewith as **Annexure-II**.

7. That presently, out of the sanctioned posts in ANPCC, only one vacancy exists in the Engineering domain for the post of Environmental Engineer. And to fill this vacancy, the Department issued Circular No. 1-37/SCTECH/RR (B)/2022/427 dated 03.09.2024 inviting applications for the said post on a deputation basis, aimed at ensuring the smooth and uninterrupted functioning of ANPCC. The applications received in response to the above circular are presently under active scrutiny, and one suitable candidate has been shortlisted. Owing to on-going administrative formalities, the appointment to the post of Environmental Engineer is anticipated to be completed by the end of April 2025.
8. That while the current sanctioned strength of ANPCC provides a foundational structure for its functioning, there remains a need to further augment the workforce, particularly in the scientific and technical wings, to effectively meet growing operational demands, In view of this, and following the Performance Audit conducted by CPCB on 18th and 19th June 2019, ANPCC appointed the following staff on a short-term contract basis, with extensions being granted based on performance:

- (i) 01 – Scientist
- (ii) 01 – Junior Environmental Engineer
- (iii) 01 – Junior Scientific Assistant
- (iv) 02 – Computer Assistants

9. That to further augment the human resource base and enhance operational efficiency, ANPCC has additionally created contractual positions for the following roles:



- (i) 01 – Scientist
- (ii) 01 – Accountant
- (iii) 01 – Junior Scientific Assistant
- (iv) 01 – Junior Laboratory Assistant
- (v) 02 – Field Assistants

That it is further submitted that the vacancy notice for recruitment to the above-mentioned contractual positions was published on 09.08.2024 under Notification No. 5-4/PCC/Recruit.MP/2024/365. The Department received a substantial number of applications, and the selection process, including interviews, has since been completed. The issuance of appointment orders for these positions is expected by the end of April 2025, upon completion of the requisite administrative formalities, thereby further strengthening the operational capacity of ANPCC.

A copy of the report detailing the staff engaged on a short-term contractual basis, along with information on the additionally created contractual posts, as well as copies of the newspaper advertisements inviting applications for the posts of Environmental Engineer, Scientist, Accountant, Junior/Senior Scientific Assistant, Junior Lab Assistant, and Field Assistants, is annexed herewith as **Annexure-III (colly.)**.

10. That further in response to issue (b) concerning "*Establishing adequate number of laboratories and creating necessary infrastructure in existing laboratories*", it is respectfully submitted that ANPCC has taken concrete steps toward strengthening its laboratory infrastructure. ANPCC submitted an Action Plan to the Central Pollution Control Board (CPCB) vide Letter No. 5-2/PCC/Fin.Asst/2007/1387 dated 16.03.2022 for the procurement of laboratory equipment, aimed at upgrading the

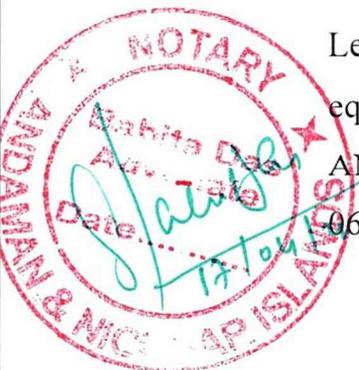


environmental laboratory. This initiative was undertaken with the financial support of ₹1 Crore (Rupees One Crore only) received from CPCB, MoEF&CC under the scheme Control of Pollution, sub-component Assistance for Abatement of Pollution.

A copy of the Action Plan submitted to CPCB, along with relevant information regarding laboratory development, is annexed herewith as **Annexure-IV**.

11. That ANPCC is actively in the process of procuring modern laboratory equipment to enhance the functionality of its Pollution Control Laboratory. The civil renovation works have already been completed, and electrical works are presently underway. The infrastructural setup, including the installation of basic equipment, is expected to be operational by August 2025. That in parallel, and in accordance with the Memorandum of Understanding (MoU) signed between the Andaman & Nicobar Administration and the National Institute of Ocean Technology (NIOT) dated 23.10.2024, ANPCC is currently utilizing the laboratory facilities at Atal Centre for Ocean Science and Technology for Islands (ACOSTI-NIOT), Sri Vijaya Puram, as per Clause 8.1 of the said MoU. This collaboration support objectives of technology deployment and capacity-building. A copy of the MoU dated 23.10.2024 is annexed herewith as **Annexure-V**.

12. That it is further submitted that in response to CPCB's request for details of available laboratory equipment, the NIOT provided information vide Letter No. ACOSTI/OSTI/GEN/2024-25/091 dated 06.03.2025, outlining equipment currently available at ACOSTI, which can be utilized by ANPCC under the provisions of the MoU. A copy of the letter dated 06.03.2025 from ACOSTI-NIOT is annexed herewith as **Annexure-VI**.



13. That ANPCC has already procured several essential laboratory instruments necessary to operationalize its environmental lab. Additionally, procurement for certain remaining equipment has been initiated via the Government e-Marketplace (GeM) Portal. Due to logistical and transportation constraints, the delivery and installation of all equipment is expected to be completed within the next 12 months. A copy of the list of laboratory equipment procured, along with procurement status, is annexed herewith as **Annexure- VII**.

14. That it is humbly submitted that, upon successful completion of the laboratory upgradation and recruitment of adequate technical staff, ANPCC shall initiate the process for recognition of the laboratory as an Environmental Laboratory under the provisions of the Environmental Protection Act, 1986.

15. That the present Reply by way affidavit may kindly be taken on record and the Hon'ble Tribunal may pass appropriate order(s), direction(s) as deemed fit and proper under the facts and circumstances of the present case.

16. That the Answering Respondent seeks leave to make additional submissions, if required, during the course of the proceedings as and when directed by this Hon'ble Tribunal.




DEPONENT

VERIFICATION

Verified at Sri Vijaya Puram on 17th April 2025 that the contents of above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed there from.

[Handwritten Signature]
DEPONENT



Affirmed before me after the contents were read over & explained in simple Hindi

[Handwritten Signature]
Babita Das
Advocate & Notary
Port Blair
17/04/25

Noted and Registered
at Serial Number 850/XX/25
Dated 17/04/2025

F.No.1-25/SCTECH/Post Creation/2012/3727

अंडमान तथा निकोबार प्रशासन

ANDAMAN & NICOBAR ADMINISTRATION

विज्ञान तथा प्रौद्योगिकी विभाग

DEPARTMENT OF SCIENCE AND TECHNOLOGY

Phone: 03192-250370 Fax 251395

Email :dstandamans@gmail.com

Dated the 27th Aug, 2015

To

The Secretary to the Govt. of India,
Min. of Environment, Forest and Climate Change,
Indira Paryavarn Bhawan, Jor Bagh Road,
New Delhi-110003.

Sub: Creation of posts for strengthening of the Department of Science & Technology of Andaman & Nicobar Islands – reg.

Ref: (1) No.U-14014/3/2013-ANL dated 23.6.2015(copy enclosed) of MHA, New Delhi
(2) OM No.DST/SSTP/2013/Misc dated 29.5.2015 (copy enclosed) from DST, Govt. of India

Sir,

In order to strengthen the Department of Science & Technology, Andaman & Nicobar Administration, and Andaman & Nicobar Pollution Control Committee(ANPCC) a proposal for creation of 18 posts was submitted to Govt of India, Ministry of Home Affairs, New Delhi for smooth functioning, delivery of services and utilization of infrastructure created by the department.

At present the ANPCC functions with skeletal staff and works are being managed/carried out by three technical and two non technical staffs. The department is finding it difficult to achieve the targets and delivery of services to the public in time. At present ANPCC is functioning under the umbrella of DST, in absence of minimum staff strength administration is finding difficult to compliance the directions of National Green Tribunal(NGT).

For proper utilization of infrastructure created by the Department and to achieve the mandates/targets assigned to it, including delivery of services to public, the number of posts proposed for creation is the barest minimum and necessary. It would be in the public interest if the posts are created for strengthening the ANPCC to enable the prompt delivery of services to the public.

With reference to letter at reference of MHA dated 23.6.2015 (enclosed), the proposal for creation of posts in respect of Scheme No.2(Control Monitoring of Pollution) and Scheme No.3(Strategic Knowledge on Climate Change) is to be taken up with Min.of Environment, Forest and Climate Change. Accordingly the proposals for creation of post proposed under the above two schemes are submitted as per the details given below.

S.No	Queries raised	Reply
1.	DST is not the administrative Ministry for the two scheme i.e Control & Monitoring of Pollution and Mission on Strategic Knowledge on Climate Change as mentioned in the proposal of DST UT of A&N Administration.	As advised by MHA Two separate proposals are prepared and sent to respective ministries for creation of posts.
2.(i)	Financial Implication	Enclosed at Annexure-I
(ii)	Workload	Details of post, Workload, and justification --Annexure-II
(iii)	Matching savings	Expenditure on salary will be met out of the UT Budget
((iv)	Sanctioned strength	Annexure -III.

It is therefore, requested to kindly look into the matter and direct the authority concerned in the Ministry to create these posts so that ANPCC could discharge its statutory functions in accordance with the Rules/guidelines and instructions issued by Govt.of India from time to time.

Yours faithfully,

(Dr.P.Viswakannan)
Director(S&T)

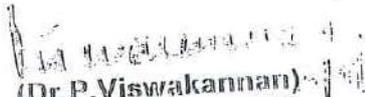
Encl:

1. Annexure-I,II & III.
2. Functions of State Board/Committee-Annexure-IV
3. Check list for Scheme No.2-Annexure-V
4. Checklist for Scheme No.3-Annexure-VI
5. Copies of letter under reference --Annexure-VII

Details of proposed posts, No.of Posts, Scale of Pay & Financial Implication

S. No	Name of Post	Group	No.of Posts	Scale of Pay in Rs.	Pay Band	Financial Implication
Scheme No:2 Control & Monitoring of Pollution						
1.	Scientist	B (NG)	1	9300-34800 (GP-4800/-)	PB-2	10.00
2.	Scientific Officer(Tech)	B (NG)	1	9300-34800 (GP-4800/-)	PB-2	10.00
3.	Jr. Environmental Engineer	B (NG)	1	9300-34800 (GP-4200/-)	PB-2	05.00
4.	Jr. Scientific Asst	B (NG)	1	9300-34800 (GP-4200/-)	PB-2	05.00
5.	Jr. Lab. Assistant	C	2	5200-20200 (GP-1900/-)	PB-1	05.00
6.	Field Attendant	C	2	5200-20200 (GP-1800/-)	PB-1	05.00
Scheme No.3: Strategic Knowledge on Climate Change						
1.	Project Officer	B (NG)	1	9300-34800 (GP-4800/-)	PB-2	10.00
2.	Technical Officer	B (NG)	1	9300-34800 (GP-4200/-)	PB-2	10.00
3.	Computer Assistant grade-B	C	2	5200-20200 (GP-2800/-)	PB-1	10.00
	Total		12			

Token provisions are in the 12th Five Year Plan & Annual Plan in the UT Budget to meet the expenditure on salary component


 (Dr.P.Viswakannan)
 Director(S&T)
 A&N Islands

11

Details of posts 4078 Justification

S.No	Post	No.of Post	Justification
Scheme No:2 Control & Monitoring of Pollution			
1.	Scientist : 01 9300-34800 G.Pay 4800/-	01	<p>The work related to Control & Monitoring of Pollution is mandatory in nature. To defend the administration and to prosecute the violator PCC require supporting data related to pollution.</p> <p>5 Ambient air quality stations have been sanctioned by GOI which are to be setup and will be connected national grid</p> <p>Being the island territory and increase in the developmental activities during FYP field stations at North, Middle Andaman & Nicobar district are also proposed.</p> <p>Keeping facts in mind the post are proposed for creation and essential.</p>
2.	Scientific Officer (Tech) 9300-34800 G.Pay 4800/-	01	
3.	Jr .Environmental Engineer 9300-34800 G.Pay 4200/-	01	
4.	Jr .Scientific Assistant 9300-34800 G.Pay 4200/-	01	
5.	Jr.Lab.Assistant 5200-20200 G.Pay 1900/-	02	
6.	Field Attendant 5200-20200 G.Pay 1800/-	02	
Sub-Sector: Ecology & Environment- Scheme No:2 Mission on Strategic Knowledge on Climate Change			
1.	Project Officer: 9300-34800 G.Pay 4800/-	01	<p>The National Action Plan on Climate Change, 2008 (NAPCC) through it 8 mission provides multi pronged and integrated frame work for addressing climate change. The focus of NAPCC is on promoting understanding of climate change, adaptation mitigation, energy efficiency and natural resource conservation.</p> <p>To implement this at State Level a State Action Plan on Climate Change has been prepared which is to be monitored and implemented for which these posts are essentially required</p>

(Dr.P.Viswakannan)
 Director(S&T)
 A&M Islands

4079
F.No.1-25/SC/TECH/Post Creation/2015/ 625
अंडमान तथा निकोबार प्रशासन
ANDAMAN & NICOBAR ADMINISTRATION
विज्ञान तथा प्रौद्योगिकी विभाग
DEPARTMENT OF SCIENCE AND TECHNOLOGY
Phone:03192-250370 Fax 251395
Email :dstandamans@gmail.com

Dated the 13th July
-May, 2016

To

Shri N.A Siddique
Deputy Secretary to Govt.of India
Ministry of Environmnet ,Forest &Climate Change
CP division, Indira Paryavaran Bhawan
Prithivi Level 6,Jor Bagh Road
Aliganj,,New Delhi -110003

Sub: Proposal for creation of 12 posts for strengthening of Department of Science & Technology under A&N Administration under Scheme No. 2 Control & Monitoring of Pollution, & Scheme No;3 Strategic Knowledge on Climate Change :Reg

Sir,

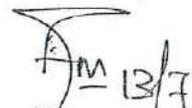
With reference to letter No.Q.11011/01/2015CPW dated 02.2.2016 and the observation made therein the point wise reply are given below

S.No	Observation	Reply
1.	The proposals would have to be based on new organization(S) and accompanied by matching and saving(s) fro existing related establishment.	The deptt. was established in the year 1996 and 09 posts were created in the year 1999 to carry out the Pollution related works. Due to total ban on creation of Posts no proposal was submitted. However the work of the department increased manifold and with the present strength it is difficult to achieve the target, deliver the services to the public and proper utilization of infrastructure created for pollution monitoring and enforcement of Acts/Rules related to pollution. In view of this it is proposed to consider this deaprtment as a new organization which have vital role to play.
2.	Functions of the proposed posts are being managed at present.	DST is a full fledged independent department and responsible for implementation of Scheme No.2(Namely Control & Monitoring of Pollution & Scheme No.3 Strategic Knowledge on Climate Change) . The nature of work to be carried out is highly scientific & Technical which requires minimum staff strength to carry out the work. For compliance of the directions of Hon'ble Supreme Court & NGT beside mandatory enforcement of Acts & Rules with great difficulty the work are managed with the present strength of 1 Technician and one Environmental Engineer(on Contract). Due to this all other regular works are delayed. The department is responsible to prepare technical reports on the effect of pollution ,time bound submission of annual reports of various rules framed under EPA 1986 and to process the proposal for issue of environmental clearance beside consent management.The present arrangement will not sustain long to handle quantum of work of the department.

3.	Justification for creation of posts	It is mandatory to set up a C grade lab for monitoring of pollution and as per the CPCB norms minimum 06 technical staff is essentially required for lab. There are 03 Ambient Air Quality Monitoring stations established and 01 Continue Ambient Air Quality Monitoring station is proposed to be set up for monitoring of Ambient Air Quality. Regular water quality is to be monitored for creation of data bank and these data are to be submitted to CPCB and MoEF & CC under the national Ambient Air Quality Monitoring & National water Quality Monitoring Programme. Beside data on Continue noise monitoring under the Noise monitoring programme. On Many occasions Hon'ble Supreme Court has also passed directions to strengthen the SPCB and PCC by providing infrastructure & Manpower. Hence the proposed posts are bare minimum for strengthening the department.
4	No Recruitment Rules have been framed and no draft RRs are proposed.	The draft RRs for the proposed posts were framed but not notified since these posts are not created. The same has been enclosed in the original proposal. A copy of the same has been enclosed as Annexure -1
5	Financial implications have not been indicated	The Financial implications was also proposed in the proposal and a token amount was kept. (Annexure- 2)
6	The details of actual strength/vacancies of the organization are not placed on record	Placed at Annexure-3
7	Proposal to abolish or surrender any post to provide for matching savings.	No posts are lying vacant which either can be abolished or surrendered.
8	No work study has been conducted for creation of posts	No work study has so far been carried out. However the Department has requested Administrative Reform Wing of Secretariat to conduct work study .The report will be submitted in due course..

It is therefore, requested to kindly look into the matter and approval of the Ministry to create these posts may please be communicated at the earliest so that the department could discharge its functions in a effective manner to achieve the targets

Yours faithfully


Director



No.7-53/PCC/NGT(O.A)(360/2018)/2021/50
 अंडमान तथा निकोबार प्रशासन
 ANDAMAN & NICOBAR ADMINISTRATION
 प्रदूषण नियंत्रण समिति
 POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF SCIENCE AND TECHNOLOGY
 Dolly Gunj, Port Blair-744 103 Tel/Fax 250370
 E-mail: dstpcc-andamans@nic.in

Port Blair, dated: 19-03-2022

To,

The Member Secretary
 Central Pollution Control Board (CPCB)
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032
 Email Id- mscb.cpcb@nic.in

Sub : **Strengthening of Andaman and Nicobar Pollution Control Committee(ANPCC) as per the directions of Hon'ble NGT in its order dated 08-02-2022 in the Original Application No. 360/2018 Shree Nath Sharma vs Union of India & Ors - reg**

Sir,

This is with reference to the above-mentioned order from Hon'ble NGT in Original Application No. 360/2018 Shree Nath Sharma vs Union of India & Ors wherein at para 22, Hon'ble NGT has directed

- i. *The Chief Secretaries of all States/UTs, in coordination with their respective Secretary Environment and Chairman State PCB/PCCs, need to forthwith study and address the issues emerging from the CPCB report, prepare and execute their respective action plans which will include filling up all vacant posts by competent persons and procuring the requisite equipment, including commissioning and upgradation of all laboratories and recognition under the EP Act, 1986. The CPCB may assist and monitor all the States for compliance of these directions. The steps in this regard be initiated and completed as far as possible within six months. In view of Section 33 of the NGT Act, 2010, whereunder the NGT Act has overriding powers over other statutes, any restriction placed by any administrative order will not stand in the way of carrying out this direction.*
- ii. *We direct the CPCB to prepare a format which may contain qualifications, minimum eligibility criteria, required experience for the key positions and the specifications of equipment. All States/UTs may act accordingly.*
- iii. *MoEF&CC and CPCB may design a mechanism for annual performance audit of all the State PCBs/PCCs.*

In this regard, it is submitted that ANPCC has submitted proposal for creation of posts for strengthening of department vide letter No. 1-25/SCTECH/Post Creation/2012/390 dated 27-08-2015, 1-25/SCTECH/Post Creation/2015/625 dated 13-07-2016. The work of the department has increased manifold in view of implementation of Environment Acts/Rules, rise in development projects, ensuring compliance of directions of Hon'ble NGT and other apex courts etc. and with the present strength it becomes very difficult to achieve the target, deliver the services to public, submission of compliance reports in time. The present sanctioned staff strength of ANPCC includes Environment Engineer (I No)., 1 Technician and 1 Law Officer. The details of existing staff strength of ANPCC are enclosed as Annexure-I and correspondence made for creation of posts is enclosed as Annexure-II.

In view of above, you are requested to support ANPCC as per the directions of Hon'ble NGT in terms of organization structure of ANPCC, preparation of formats which contains qualifications, minimum eligibility criteria, required experience for the key positions and also to provide the specifications of equipments for setup of laboratory.

Further it is requested to kindly take up the matter for strengthening of Andaman Nicobar Pollution Control Committee with Ministry as per the correspondence given above, to enable this department to function properly.

Encl: A/a

Yours faithfully,



Member Secretary ANPCC

Copy to:

1. The Secretary to the Govt. of India, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New-Delhi-110003
2. The Joint Secretary, 2nd Floor, Agni Block, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110 003 Email: sahnk@cag.gov.in Tel No. +91-11-20819220
3. PS to Chairman ANPCC for kind information of Secretary S&T/Chairman ANPCC.



Member Secretary ANPCC

SANCTIONED STAFF STRENGTH IN ANPCC

S.NO.	DESIGNATION	SANCTIONED STAFF STRENGTH	IN POSITION	VACANT
1.	Member Secretary	01	01	NIL
2.	Environmental Engineer	01	00	01
3.	Law Officer	01	01 (On Contract basis)	NIL
4.	Technician	01	01	NIL
5.	Lab Attendant	01	01	NIL

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फ.स.1-37 / एस.सी.टक / आर आर(बी) / 2023 / 429

अंडमान तथा निकोबार प्रशासन
विज्ञान एवं प्रौद्योगिकी निदेशालय
अंडमान तथा निकोबार प्रदूषण नियंत्रण समिति
डोलीगंज, पोर्टब्लैयर- 744103

दिनांक 03.09.2024

कार्यालय ज्ञापन

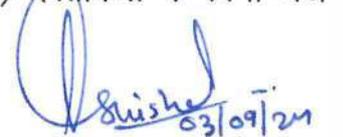
विषय: प्रतिनियुक्ति के आधार पर रु.44,900-1,42,400/- वेतन मैट्रिक्स में स्तर-7 में पर्यावरण अभियन्ता (एनवायर्नमेंटल इंजीनियर) के पद का प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अंडमान तथा निकोबार प्रशासन में भरा जाना।

अधोहस्ताक्षरी को यह सूचित करने का निदेश हुआ है कि रु.44,900-1,42,400/- रूपए वेतन मैट्रिक्स में स्तर 7 में पर्यावरण अभियन्ता (एनवायर्नमेंटल इंजीनियर) के पद का प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अंडमान तथा निकोबार प्रशासन में प्रतिनियुक्ति (अल्पावधि का अनुबंध सहित) (आई.एस.टी.सी.) के आधार पर भरा जाना प्रस्तावित है। योग्यता संबंधी मानदंड अनुलग्नक-I में दिए गए हैं।

2. केवल ऐसे अधिकारियों के आवेदनों पर ही विचार किया जाएगा जिन्हें उचित माध्यम से भेजा गया हो और जिनके साथ (i) अनुलग्नक-II में दिए गए प्रोफार्मा में जीवनवृत्त(बायोडाटा) हो, और (ii) अनुलग्नक-III में आवेदक के नियंत्रण प्राधिकारी द्वारा जांच-सूची को सत्यापित किया गया हो, (iii) अधिकारी के अद्यतन ए.पी.ए.आर डोजियर की स्पष्ट छायाप्रतियां जिसमें कम से कम पांच वर्षों की एपीएआर उपलब्ध हो और जिसे समूह क अधिकारी द्वारा विधिवत सत्यापित किया गया हो, (iv) विगत पांच वर्षों के दौरान एपीएआर में दी गई ग्रेडिंग को दर्शाते हुए एक सत्यापित विवरण (v) संवर्ग अनापत्ति, (vi) सतर्कता एवं अनुशासनात्मक दृष्टिकोण से अनापत्ति, तथा (vii) विगत दस वर्षों के दौरान अधिकारी पर लगाई गई बड़ी अथवा छोटी शास्तियों, यदि कोई हों, के ब्यौरे सहित विवरण शामिल हों।

3. सभी मंत्रालयों/ विभागों तथा राज्य सरकारों/संघराज्य क्षेत्रों से यह अनुरोध है कि वे विहित प्रोफार्मा में इच्छुक एवं पात्र अधिकारियों के आवेदनों को निदेशक, विज्ञान एवं प्रौद्योगिकी निदेशालय, अंडमान तथा निकोबार प्रशासन, विज्ञान एवं प्रौद्योगिकी भवन, डोलीगंज (पी.ओ), पोर्टब्लैयर, अंडमान तथा निकोबार द्वीपसमूह, पिन कोड-744103, दूरभाष सं. 03192-250370, ईमेल: dstpcc-andamans@nic.in

4. केवल ऐसे अधिकारियों के आवेदनों को ही अग्रेषित किया जाए, जो चयन हो जाने की स्थिति में पद का कार्यभार तुरंत ग्रहण कर सकें और जिन्हें संबंधित प्राधिकरण द्वारा तुरंत कार्यमुक्त किया जा सके। एक बार आवेदन करने के पश्चात उसे वापस लिए जाने की अनुमति नहीं होगी। निर्धारित तारीख (30.09.2024)के पश्चात प्राप्त अथवा अपेक्षित प्रमाण-पत्रों/दस्तावेजों के बिना भेजे गए आवेदनों पर विचार नहीं किया जाएगा।



निदेशक (विज्ञान एवं प्रौद्योगिकी)

सेवामें

- (i). भारत सरकार के सभी मंत्रालयों/विभागों के सचिव।
- (ii). सभी राज्य सरकारों एवं संघ राज्य क्षेत्रों के मुख्य सचिव।
- (iii). अध्यक्ष, राज्य प्रदूषण नियंत्रण बोर्ड/समितियां।
- (iv). प्रभारी, अंचल कार्यालय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड।
- (v). सभी विभागाध्यक्षों, अंडमान तथा निकोबार प्रशासन।
- (vi). सभी विभागाध्यक्षों, केन्द्रीय/राज्य सरकार/संघ राज्य क्षेत्र/स्वायत्त अथवा सांविधिक संगठन/सार्वजनिक उपक्रम।

प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अंडमान तथा निकोबार प्रशासन में पर्यावरण अभियन्ता (एनवायर्नमेंटल इंजीनियर) के पद के लिए पात्रता मानदंड।

1. पद का नाम: पर्यावरण अभियन्ता (एनवायर्नमेंटल इंजीनियर)।
2. वेतनमान: वेतन मैट्रिक्स 44,900-1,42,400/- रूपए में स्तर - 7।
3. पात्रता: केंद्रीय/राज्य सरकार/संघराज्य क्षेत्र/स्वायत्त अथवा सांविधिक संगठन/सार्वजनिक उपक्रम के तहत कार्यरत वे अधिकारी

(क)(i) जो मूल संवर्ग/विभाग में नियमित आधार पर समान पदधारी जिन्होंने

(अथवा)

(ii) मूल कैडर/विभाग में वेतन मैट्रिक्स 35,400-1,12,400/- रूपए में स्तर 6 या समकक्ष वेतन मान में नियमित आधार पर नियुक्ति के बाद के इस ग्रेड में 5(पाँच) वर्षों की सेवा की हो,

और

(ख) किसी मान्यताप्राप्त विश्वविद्यालय से पर्यावरण इंजीनियरी अथवा सिविल इंजीनियरी में डिग्री तथा साथ में लोक स्वास्थ्य इंजीनियरी एक विषय के रूप में रहा हो अथवा मान्यताप्राप्त विश्वविद्यालय/संस्थान से पर्यावरण विज्ञान में स्नातकोत्तर की डिग्री और पर्यावरण में प्रदूषण का प्रभाव और भूमिका निम्नकोटिकरण पर अनुसंधान आयोजित करने का 2 वर्षों का अनुभव और प्रदूषण के रोकथाम तथा नियंत्रण, संरक्षण योजना का विकास, प्रदूषण का विश्लेषण, उसके स्रोतों की पहचान तथा पर्यावरण पर उसके प्रभाव का निर्धारण, प्रदूषण के प्रभाव की निगरानी और भूमि निम्नीकरण, प्रबंधन, खतरनाक सामग्रियों के निपटान अथवा पुनः प्रयोग पर्यावरण कानून के उल्लंघन संबंधी ऑकड़ों का संग्रहण और विश्लेषण।

4. प्रतिनियुक्ति की अवधि : प्रतिनियुक्ति की अवधि जिसमें प्रतिनियुक्ति की वह अवधि भी शामिल है जिसमें इस नियुक्ति से तत्काल पूर्व इसी अथवा किसी अन्य संगठन/केंद्रीय सरकार के विभाग के अन्य बाह्य संवर्ग पद पर रहा/रही हो जो सामान्यतः तीन वर्षों से अधिक नहीं होनी चाहिए।
5. आयु सीमा : प्रतिनियुक्ति (आई.एस.टी.सी.) द्वारा नियुक्ति के लिए अधिकतम आयु आवेदन पत्र स्वीकार करने की तारीख को 56 वर्ष से अधिक नहीं होनी चाहिए।

प्रपत्र

हाल ही की
पासपोर्ट आकार
की फोटोप्रति

1. नाम और पता (बड़े अक्षरों में) :
2. सेवा जिसमें संबधित है :
3. जन्म तारीख और उम्र (दिनांक 30.06.2022 की स्थिति के अनुसार)
(लिखे.....वर्ष.....माह)
4. केन्द्र सरकार के नियमों के अंतर्गत सेवा निवृत्ति की तारीख
5. शैक्षणिक योग्यता :
6. क्या अनुसूचित जाति/अनुसूचित जनजाति/अल्पसंख्यक वर्ग से संबधित है :
7. कृपया वर्तमान धारित पद के संबंध में निम्नलिखित ब्यौरे दें—
;(1). वर्तमान धारित पद एवं उसकी तारीख :
(2). क्या नियमित/तदर्थ हैं :
(3). वेतन मान :
(4). वर्तमान मूल वेतन :
8. कृपया स्पष्ट बताएं कि आप किस प्रकार निर्धारित योग्यताओं को पूरा करते हैं :
(1) क्या आप मूलसंवर्ग/विभाग में नियमित आधार पर सदृश पद धारण किए है (कृपया स्पष्ट रूप से हां अथवा नहीं का उल्लेख करें), ब्यौरा नीचे दी गई तालिका में दिया जाना है
(2) क्या आपने मूल संवर्ग या विभाग में स्तर 6 में वेतन मैट्रिक्स (35,400—1,12,400 /— रूपए) में अथवा समकक्ष स्तर में नियमित आधार पर नियुक्ति के पश्चात उस ग्रेड में पाँच वर्ष की सेवा की है (कृपया हाँ अथवा नहीं का उल्लेख करें ; ब्यौरा नीचे दी गई तालिका में दिया जाना है)
(3) क्या आपके पास किसी मान्यता प्राप्त विश्वविद्यालय से पर्यावरण इंजीनियरी अथवा सिविल इंजीनियरी में डिग्री तथा साथमें लोकस्वास्थ्य इंजीनियरी एक विषय के रूप में रहा हो अथवा मान्यता प्राप्त विश्वविद्यालय/संस्थान से पर्यावरण विज्ञान में स्नातकोत्तर की डिग्री और पर्यावरण में प्रदूषण का प्रभाव और भूमिका निम्नकोटिकरण पर अनुसंधान आयोजित करने का 2 वर्षों का अनुभव और प्रदूषण के रोकथाम तथा नियंत्रण, संरक्षण योजना का विकास, प्रदूषण का विश्लेषण, उसके स्रोतों की पहचान तथा पर्यावरण पर उसके प्रभाव का निर्धारण, प्रदूषण के प्रभाव की निगरानी और भूमि निम्नीकरण, प्रबंधन, खतरनाक सामग्रियों के निपटान अथवा पुनः प्रयोग पर्यावरण कानून के उल्लंघन संबंधी आँकड़ों का संग्रहण और विश्लेषण, कृपया स्पष्ट उल्लेख करें ।
(4) पिछले 10 वर्षों में धारित पदों का ब्यौरा निम्नलिखित तालिका में दिया जाना चाहिए (वर्तमान पद से शुरू कर)

क्रम सं.	कार्यालय/संगठन का नाम, जहां नियोजित है	धारित पद	से	तक	वेतनमान
1	2	3	4	5	6

:2:

- (5) सेवा, प्रशासन, परियावरण संरक्षण और स्थापना से संबंधित कार्य देखने के संबंध में पिछले 10 वर्षों के अनुभव का ब्यौरा, निम्नलिखित तालिकानुसार दिया जाना चाहिए :

पिछले 10 वर्षोंमेंअनुभव—क्षेत्र	ड्यूटी की प्रकृति	अनुभव की अवधि	वह संगठन जिसमें संगत अनुभव प्राप्त किया गया
प्रशासन			
परियावरण संरक्षण :			
स्थापना :			

9. यदि वर्तमान नियुक्ति प्रतिनियुक्ति/अनुबंध के आधार पर है तो कृप्या बताएं :

- प्रारंभिक नियुक्ति की तिथि :
- प्रतिनियुक्ति/अनुबंध या संविदा पर नियुक्ति की अवधि :
- मूल कार्यालय/संगठन का नाम जिससे आप संबंधित है :

10. वर्तमान नियुक्ति के बारे में अतिरिक्त विवरण उल्लेख करे :

- केंद्रीय सरकार :
- राज्य सरकार :
- स्वायत्त संगठन :
- सरकारी उपक्रम :
- विश्वविद्यालय :
- या कोई अन्य :

11. अतिरिक्त जानकारी, यदि कोई हो, जिसे आप इस पद हेतु अपने आवेदन के समर्थन में अल्लेख करना चाहते हों :

(उम्मीदवार के हस्ताक्षर)

दूरभष सं. (एसटीडी कोड सहित)/मोबाइल नं.

कार्यालय का पता एवं कार्यालय का टेलीफोन नं.

निवास स्थान का पता :

दिनांक :

जांच सूची

- (i) प्रमाणित किया जाता है कि आवेदक द्वारा दिए गए विवरणों की उपलब्ध रिकॉर्ड से जांच कर ली गई है और ये सही पाए गए हैं।
- (ii) प्रमाणित किया जाता है कि इस अधिकारी के विरुद्ध न तो कोई अनुशासनिक कार्यवाही/सतर्कता मामला लंबित है और न ही विचाराधीन है।
- (iii) पिछले 10 वर्षों के दौरान दी गई सजा की सूची, यदि कोई हो, संलग्न है।
- (iv) सत्यनिष्ठा प्रमाणित की जाती है।
- (v) अधिकारी का वार्षिक कार्य निष्पादन मूल्यांकन रिपोर्ट (एपीएआर) डोजियर या इसके पिछले पांच वर्षों के अद्यतन डोजियर की साक्ष्यांकित प्रतियां, विधिवत साक्ष्यांकित, संलग्न हैं।
- (vi) पिछले पांच वर्षों के दौरान वार्षिक कार्य निष्पादन मूल्यांकन (एपीएआर) में ग्रेडिंग को इंगित करते हुए साक्ष्यांकित विवरण :

एपीएआर ग्रेडिंग प्रपत्र					
अधिकारी का नाम	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024

हस्ताक्षर.....

अग्रेषित करनेवाले अधिकारी का नाम एवं पदनाम तथा मोहर एवं टेलीफोन नं. (एसटीडी कोड) एवं मोबाईल नंबर :

No.1-37/SCTECH/RR(B)/2022/
ANDAMAN & NICOBAR ADMINISTRATION
DEPARTMENT OF SCIENCE AND TECHNOLOGY
Dolly Gunj, Port Blair-744103 Tel. Fax: 250370
E-mail: dstpcc-andamans@nic.in

Port Blair, dated the 03.09.2024

CIRCULAR

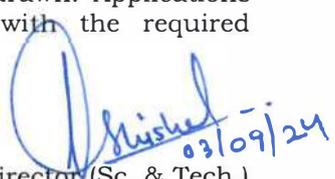
Sub: Filling up of the post of Environmental Engineer in the Pollution Control Committee, Department of Science & Technology, Andaman & Nicobar Administration in Level-7 in the pay Matrix of ₹.44,900-142,400) on deputation basis.

The undersigned is directed to inform that it is proposed to fill up one post of Environmental Engineer in the Pollution Control Committee, Department of Science & Technology, Port Blair under Andaman & Nicobar Administration in pay Level-7 in the Pay Matrix of ₹.44,900-142,400/- on deputation basis. The eligibility criterion are given at Annexure-I.

2. Applications of only such officers will be considered which are routed through proper channel and are accompanied with (i) bio-data in the proforma at Annexure-II; (ii) checklist to be verified by Controlling Authority of the applicant at Annexure-III; (iii) clear photocopies of the up-to-date APAR dossier of the officer containing ACRs/ APARs of at least last five years, duly attested by a Group B Gazetted officer; (iv) An attested statement indicating the grading in the APAR during the last five years; (v) cadre clearance; (vi) clearance from vigilance and disciplinary angle; and (vii) statement giving details of major or minor penalties, if any, imposed on the officer during the last ten years.

3. All Ministries/Departments and the State Governments/UTs are requested to forward the applications of willing and eligible officers in the prescribed proforma to the Director, Department of Science and Technology, Andaman and Nicobar Administration, Science & Technology Bhavan, Dollygunj (PO), Port Blair, Andaman & Nicobar Islands, PIN Code-744103, Phone: 03192-250370, email: dstpcc-andamans@nic.in on or before 30.09.2024.

4. The applications of only those candidates may be forwarded who, in the event of their selection, would immediately join the duties of the post, and whom the concerned authorities would be in a position to relieve immediately. The application once forwarded would not be allowed to be withdrawn. Applications received after the prescribed date or not accompanied with the required certificates/documents will not be entertained.


Director (Sc. & Tech.)

To

- (1) The Secretaries, all the Ministries/Departments of Government of India.
- (2) Chief Secretaries of all State Government/Union Territories.
- (3) The Chairman, State Pollution Board/Committees.
- (4) The In-charge, Zonal Office, Central Pollution Control Board.
- (5) All Head of Departments, Andaman & Nicobar Administration.
- (6) All Head of Institution, Central Government Universities/Autonomous Organization.

Eligibility Criterion for the post of Environmental Engineer, Pollution Control Committee, Department of Science & Technology, Andaman & Nicobar Administration, Port Blair.

1. Name of Post: **Environmental Engineer**
2. Scale of Pay: Level-7 in the pay Matrix of ₹.44,900-142,400/-
3. Recruitment method: Deputation.
4. Eligibility: Officers under the Central/State Government/ UTs/ Autonomous or Statutory organization/Public Sector Undertaking;
 - i) Holding analogous posts on regular basis in the parent cadre/department
(OR)
 - ii) With 5 (Five) years' service in the grade rendered after appointment thereto on a regular basis in the Pay Matrix Level-6 (₹.35,400-1,12,400) or equivalent in the parent cadre/department
AND
 - iii) Possessing the educational qualification and experience prescribed for direct recruits in Column 7 of Recruitment Rules;

Degree in Environmental Engineering or Degree in Civil Engineering with Public Health Engineering as a subject from a recognised University
OR
Master's Degree in Environmental Science from a recognised University/Institute and Two years' experience in conducting research in to the Environmental Impacts of Pollution and Land Degradation and preparing proposals for Prevention and Control of Pollution, Developing Conservation Plans, Analysis of Pollutants, identifying their sources and assessing their effects on the Environment, Monitoring the effects of Pollution and Land Degradation, Management, Re-use or Disposal of Hazardous Materials, Collection and Analysis of Data on Breach of Environmental Laws
5. Period of Deputation: Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not to exceed three years.
6. Age Limit: The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

BIO-DATA PROFORMA

II

1. Name and Address in : Block letters					Photo
2. Service to which belongs :					
3. Date of Birth (in Christian era) Age (as on 30.06.2023)		_____Years_____Months			
4. Date of retirement under Central/ State Govt. Rules					
5. Whether belongs to SC/ST/Minority					
6. Educational Qualification					
7. Please indicate the following particulars of the present post held:-					
(a) Present post held with dated					
(b) Whether regular/ad-hoc					
(c) Scale of Pay					
(d) Present basic Pay (Level in Pay Matrix)					
8. Please specify how you meet the prescribed qualifications :					
(i) Whether you are holding analogous posts on a regular basis in the parent cadre/Department (Please specify Yes or No; details to be indicated in the table below)		Yes/No			
(ii) Whether you possess five years' service in the grade rendered after appointment on a regular in the Level-6 in the Pay Matrix (Rs.35,400-1,12,400) or equivalent in the parent cadre or Department(Please specify yes or no; details to be indicated in the table below)		Yes/No			
(iii) Degree in Environmental Engineering or Degree in Civil Engineering with Public Health Engineering as a subject from a recognized University OR Master's Degree in Environmental Science from a recognized University/Institute and Two years' experience in conducting research in to the Environmental Impacts of Pollution and Land Degradation and preparing proposals for Prevention and Control of Pollution, Developing Conservation Plans, Analysis of Pollutants, identifying their sources and assessing their effects on the Environment, Monitoring the effects of Pollution and Land Degradation, Management, Re-use or Disposal of Hazardous Materials, Collection and Analysis of Data on Breach of Environmental Laws		Yes/No			
(iv) The details of positions held in the last 10 years should be indicated in the table below (starting with the current position).					
Sl. No	Name of office/ organization whether employed	Post held	From	To	Pay Scale

9.	Nature of present employment, i.e, ad-Hoc or temporary or quasi-permanent or permanent	:			
10.	In case the present employment is held On deputation/ contract basis, please state				
(a)	The date of initial appointment	:			
(b)	Period of appointment on deputation/ contract	:			
(c)	Name of the parent office/ organisation to which you belong	:			
11.	Additional details about present employment. Please state whether working under				
(a)	Central Government	:			
(b)	State Government	:			
(c)	Autonomous Organization	:			
(d)	Govt. Undertakings	:			
(e)	Universities	:			
(f)	Any Other	:			
12.	Additional information, if any, which you would like to mention in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient.				

Signature of the Candidate

Name and Address:

Date:

Countersigned:

(Employer)

Check list

III

- (i). Certified that the particulars furnished by the applicant have been checked from available records and found correct.
- (ii). Certified that no disciplinary proceeding/vigilance case is either pending or contemplated against the officer.
- (iii). List of punishments awarded, if any, during the last 10 years attached.
- (iv). Integrity is certified.
- (v). Attested photocopies of up-to-date APAR dossier of the officer for the last five years, duly attested, attached.
- (vi). Attested statement indicating gradings in the APAR during the last five years.

APAR GRADING PROFORMA					
Name of the candidate	2019-20	2020-21	2021-22	2022-23	2023-24

- (vii). Certified that in the event of selection, the officer will be relieved of his duties immediately.

Signature.....

Name and designation of the forwarding officer with seal and Telephone Number (STD code) and Mobile Number

No.5-4/PCC/Recruit. MP/2024/ 365
 अंडमान तथा निकोबा प्रशासन
 ANDAMAN & NICOBAR ADMINISTRATION
 विज्ञान तथा प्रौद्योगिकी विभाग
 DEPARTMENT OF SCIENCE AND TECHNOLOGY
 Dolly Gunj, Port Blair 744103 Tel.:250370
 E-mail: dstpcc-andamans@nic.in

Date: 09/08/2024

Vacancy Notice

The Andaman & Nicobar Pollution Control Committee (ANPCC), Department of Science & Technology, A&N Administration, Port Blair invites applications for following categories of posts to engage them on Short Term Contract Basis for a period of **One (1) year** in the Andaman Nicobar Pollution Control Committee (ANPCC), Department of Science & Technology.

S. No	Name of Post	No. of Posts	Age As on 13.9.2024	Emoluments	Educational Qualifications
1.	Scientist	01	32 yrs.	70,000/-	M.Sc Chemistry /Biotechnology /Environmental Science/B.Tech/BE Civil Engineering with public health as a subject from Recognized University.
2.	Junior Scientific Assistant	01	32 yrs.	48,000/-	B.Sc Chemistry /Biotechnology/Diploma in Environmental Science/Civil Engineering from Recognized University.
3.	Jr. Lab. Assistant	01	32 yrs.	29,000/-	12 th Standard with Science stream from recognized Board /University with 03 years experience in Laboratory work or graduation in Science from Recognized Board /University.
4.	Field Assistant	02	32 yrs.	27,000/-	12 th Standard with Science stream from recognized Board.
5.	Accountant	01	32 yrs.	40,000/-	Graduation in any discipline with 01 year Diploma in Computer Applications.

(The candidates will be shortlisted for interview & Trade Test based on their academic performance in the ratio of 1:15 per vacancy)

The eligibility criteria, terms and conditions, Self Marking Scheme are given in **Annexure-I** and the prescribed application Form is given as **Annexure-II**.

Application should be submitted in the prescribed form as annexed to this vacancy notice. Application in the prescribed format with self-attested copies of relevant document (Educational qualification, marks statements, proof of age etc.) should be send to the Member Secretary, ANPCC, Department of Science & Technology, Dollygunj, P.O Junglighat-744103 directly or by post or email dstpcc-andamans@and.nic.in on or before **13.09.2024 by 4:30pm** in the office on all working days. Applications received after the due date i.e **13.09.2024 by 4:30pm** will not be entertained. The department **will not be responsible** for any postal delay.

Signed by Abhishek Bhukal

Member Secretary

Date: 08-08-2024 15:05:34
 Andaman & Nicobar Pollution Control Committee

ANNEXURE-I**Terms & Conditions:**

1. The eligibility conditions (qualification, age etc.) will be determined as on the last date of receipt of application i.e **13.09.2024 by 4:30pm.**
2. The candidates are required to submit the copies of the certificates along with the Application Form and **should not** send Original Certificates with their application form.
3. Incomplete or unsigned application are liable to be rejected or cancelled. Application form must be legible to read and understand.
4. The candidates will be short listed based on their academic performance in the ratio of 1:15 candidates per vacancy. The shortlisted candidates will be called to attend interview/trade test in person/offline at Port Blair and the expenses will be borne by the candidates.
5. Candidates applying for more than one post has to submit different application forms for each post.
6. He/She needs to serve at Port Blair and in case of requirement he/she has to attend essential duties in any part of these islands.
7. To make the whole process thoroughly transparent the candidate himself/herself will do the self-marking in the column 5 of serial No. 8 of the application form(Annexure-II) as per the marking scheme given below based on the respective qualifying examination of Board/University.

S. No	Name of Post	Percentage weightage as per the scheme for educational qualification					
		10th	12th	Diploma	Graduation	Post Graduation	B.E/ B.Tech
	1	2	3	4	5	6	7
1	Scientist	15	15	-	25	25	50
2	Jr. Scientific Assistant	15	15	50	50	-	-
3	Jr. Lab. Assistant	40	40	-	-	-	-
4	Field Assistant	40	40	-	-	-	-
5	Accountant	15	15	20	30	-	-

(Note: 20 Marks have been kept for Interview which will be held offline/in person for the post at S.No. 1, 2 & 5. Trade test will be held for the post at S.No. 3 & 4 which will carry 20 marks)

ANNEXURE-II

Application for the post of

Affix recent
Passport size
photo

1. Name of Applicant (in full) :
2. Father's/Husband name :
3. Date of Birth : (in Words)
4. Gender (Male/Female) :
5. Age as on :
6. Mailing address :
7. Mobile No. & e mail id :
8. To be filled by Candidate.

(Refer Point No. 7 of Terms and conditions in Annexure-I for self marking)

Educational & professional qualification	Board/ University	Max. marks prescribed in Board/ University	Actual marks obtained in Board/ University	Self-marking as per point No.5 Mentioned in Annexure I	Remarks
1	2	3	4	5	6
10 th / Secondary					
12 th / Sr. Secondary					
Diploma					
Bachelor Degree in					
Master, Degree in					
B.E/ B.Tech					
	Total Marks				

9. Undertaking of the applicant:

The information given by me is true and I am solely responsible for its accuracy.

Date:

Place:

Signature of the applicant

FOR OFFICE ONLY

Marks for Academic & Professional Qualification Verified.....

Sr. Investigator

Librarian

Counter Sign
Member Secretary, ANPCC

2 अण्डमान निकोबार द्वीप समाचार

अण्डमान तथा निकोबार प्रशासन,
विज्ञान एवं प्रौद्योगिकी निदेशालय, अण्डमान तथा निकोबार प्रदूषण नियंत्रण समिति, डॉलीगंज, पोर्ट ब्लेयर- 744103

कार्यालय ज्ञापन

फ.स.1-37/एस.सी.टेक/आर आर(बी)/2023/427 दिनांक 03.09.2024

विषय : प्रतिनियुक्ति के आधार पर रु. 44,900 - 1,42,400/- वेतन मैट्रिक्स में स्तर-7 में पर्यावरण अभियन्ता (एनवायरनमेंटल इंजीनियर) के पद का प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अण्डमान तथा निकोबार प्रशासन में भरा जाना।

अधोहस्ताक्षरी को यह सूचित करने का निर्देश हुआ है कि रु. 44,900 - 1,42,400/- वेतन मैट्रिक्स में स्तर 7 में पर्यावरण अभियन्ता (एनवायरनमेंटल इंजीनियर) के पद का प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अण्डमान तथा निकोबार प्रशासन में प्रतिनियुक्ति (अल्पावधि का अनुबंध सहित) (आई.एस.टी.सी.) के आधार पर भरा जाना प्रस्तावित है। योग्यता संबंधी मानदंड अनुलग्नक-I में दिए गए हैं।

2. केवल ऐसे अधिकारियों के आवेदनों पर ही विचार किया जाएगा जिन्हें उचित माध्यम से भेजा गया हो और जिनके साथ (i) अनुलग्नक-II में दिए गए प्रोफार्मा में जीवनवृत्त (बायोडाटा) हो, और (ii) अनुलग्नक-III में आवेदक के नियंत्रण प्राधिकारी द्वारा जांच-सूची को सत्यापित किया गया हो, (iii) अधिकारी के अद्यतन ए.पी.ए.आर. जॉर्जियर की स्पष्ट छाया प्रतियां जिसमें कम से कम पांच वर्षों की एपीएआर उपलब्ध हो और जिसे समूह के अधिकारी द्वारा विधिवत सत्यापित किया गया हो, (iv) विगत पांच वर्षों के दौरान एपीएआर में दी गई ग्रेडिंग को दर्शाते हुए एक सत्यापित विवरण (v) संवर्ग अनापत्ति, (vi) सतर्कता एवं अनुशासनात्मक दृष्टिकोण से अनापत्ति, तथा (vii) विगत दस वर्षों के दौरान अधिकारी पर लगाई गई बड़ी अथवा छोटी शास्तियों यदि कोई हों, के ब्यौरे सहित विवरण शामिल हों।

3. सभी मंत्रालयों/विभागों तथा राज्य सरकारों/संघराज्य क्षेत्रों से यह अनुरोध है कि वे विहित प्रोफार्मा में इच्छुक एवं पात्र अधिकारियों के आवेदनों को निदेशक, विज्ञान एवं प्रौद्योगिकी निदेशालय, अण्डमान तथा निकोबार प्रशासन, विज्ञान एवं प्रौद्योगिकी भवन, डॉलीगंज (पी.ओ), पोर्ट ब्लेयर, अण्डमान तथा निकोबार द्वीपसमूह, पिन कोड-744103, दूरभाष सं. 03192-250370, ई मेल: dstpcc-andamans@nic.in

4. केवल ऐसे अधिकारियों के आवेदनों को ही अग्रपेक्षित किया जाए, जो चयन हो जाने की स्थिति में पद का कार्यभार तुरंत ग्रहण कर सकें और जिन्हें संबंधित प्राधिकरण द्वारा तुरंत कार्यमुक्त किया जा सके। एक बार आवेदन करने के पश्चात उसे वापस लिए जाने की अनुमति नहीं होगी। निर्धारित तारीख (30/09/2024) के पश्चात प्राप्त अथवा अपेक्षित प्रमाण-पत्रों/दस्तावेजों के बिना भेजे गए आवेदनों पर विचार नहीं किया जाएगा।

ह./-

अभिषेक मुखल

निदेशक (विज्ञान एवं प्रौद्योगिकी)

अनुलग्नक-I

प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अण्डमान तथा निकोबार प्रशासन में पर्यावरण अभियन्ता (एनवायरनमेंटल इंजीनियर) के पद के लिए पात्रता मानदंड

1. पद का नाम : पर्यावरण अभियन्ता (एनवायरनमेंटल इंजीनियर)।

2. वेतनमान : वेतन मैट्रिक्स रु. 44,900-1,42,400/- में स्तर - 7

3. पात्रता : केंद्रीय/राज्य सरकार/संघराज्य क्षेत्र/स्वायत्त अथवा सांविधिक संगठन/सार्वजनिक उपक्रम के तहत कार्यरत वे अधिकारी

(क) (i) जो मूल संवर्ग/विभाग में नियमित आधार पर समान पदधारी जिन्होंने

(अथवा)

(ii) मूल कैडर/विभाग में वेतन मैट्रिक्स रु. 35,400-1,12,400/- में स्तर 6 या समकक्ष वेतनमान में नियमित आधार पर नियुक्ति के बाद के इस ग्रेड में 5 (पांच) वर्षों की सेवा की हो,

और

(ख) किसी मान्यताप्राप्त विश्वविद्यालय से पर्यावरण इंजीनियरी अथवा सिविल इंजीनियरी में डिग्री तथा साथ में लोक स्वास्थ्य इंजीनियरी एक विषय के रूप में रहा हो अथवा मान्यताप्राप्त विश्वविद्यालय/संस्थान से पर्यावरण विज्ञान में स्नातकोत्तर की डिग्री और पर्यावरण में प्रदूषण का प्रभाव और भूमिका निम्नकोटिकरण पर अनुसंधान आयोजित करने का 2 वर्षों का अनुभव और प्रदूषण के रोकथाम तथा नियंत्रण, संरक्षण योजना का विकास, प्रदूषण का विश्लेषण, उसके स्रोतों की पहचान तथा पर्यावरण पर उसके प्रभाव का निर्धारण, प्रदूषण के प्रभाव की निगरानी और भूमि निम्नीकरण, प्रबंधन, खतरनाक सामग्रियों के निपटान अथवा पुनः प्रयोग पर्यावरण कानून के उल्लंघन संबंधी ऑफेंडों का संग्रहण और विश्लेषण।

4. प्रतिनियुक्ति की अवधि : प्रतिनियुक्ति की अवधि जिसमें प्रतिनियुक्ति की वह अवधि भी शामिल है जिसमें इस नियुक्ति से तत्काल पूर्व इसी अथवा किसी अन्य संगठन/केंद्रीय सरकार के विभाग के अन्य बाह्य संवर्ग पद पर रहा/रही हो जो सामान्यतः तीन वर्षों से अधिक नहीं होनी चाहिए।

5. आयु सीमा : प्रतिनियुक्ति (आई.एस.टी.सी.) द्वारा नियुक्ति के लिए अधिकतम आयु आवेदन पत्र स्वीकार करने की तारीख को 56 वर्ष से अधिक नहीं होनी चाहिए।

अनुलग्नक-II

प्रपत्र

1. नाम और पता (बड़े अक्षरों में) :
2. सेवा जिसमें संबंधित है :
3. जन्म तारीख और उम्र (दिनांक 30.06.2022 की स्थिति के अनुसार) (लिखें.....वर्ष.....माह)
4. केन्द्र सरकार के नियमों के अंतर्गत सेवा निवृत्ति की तारीख
5. शैक्षणिक योग्यता :
6. क्या अनुसूचित जाति/अनुसूचित जनजाति/अल्पसंख्यक वर्ग से संबंधित है :
7. कृपया वर्तमान धारित पद के संबंध में निम्नलिखित ब्यौरे दें-
 - (1) वर्तमान धारित पद एवं उसकी तारीख :
 - (2) क्या नियमित/तदर्थ है :
 - (3) वेतनमान :
 - (4) वर्तमान मूल वेतन :

हाल ही की पासपोर्ट आकार की फोटो प्रति

8. कृपया स्पष्ट बताएं कि आप किस प्रकार निर्धारित योग्यताओं को पूरा करते हैं :
- (1) क्या आप मूलसंवर्ग/विभाग में नियमित आधार पर सदृश पद धारण किए हैं (कृपया स्पष्ट रूप से हां अथवा नहीं का उल्लेख करें) ब्यौरा नीचे दी गई तालिका में दिया जाना है।
- (2) क्या आपने मूल संवर्ग या विभाग में स्तर-6 में वेतन (35,400-1,12,400/-) में अथवा समकक्ष स्तर में नियमित आधार पर नियुक्ति के पश्चात उस ग्रेड में पाँच वर्ष की सेवा की है (कृपया हाँ अथवा नहीं का उल्लेख करें) ब्यौरा नीचे दी गई तालिका में दिया जाना है।
- (3) क्या आपके पास किसी मान्यताप्राप्त विश्वविद्यालय से पर्यावरण इंजीनियरी अथवा सिविल इंजीनियरी में डिग्री तथा साथ में लोक स्वास्थ्य इंजीनियरी एक विषय के रूप में रहा हो अथवा मान्यताप्राप्त विश्वविद्यालय/संस्थान से पर्यावरण विज्ञान में स्नातकोत्तर की डिग्री और पर्यावरण में प्रदूषण का प्रभाव और भूमिका निम्नकोटिकरण पर अनुसंधान आयोजित करने का 2 वर्षों का अनुभव और प्रदूषण के रोकथाम तथा नियंत्रण, संरक्षण योजना का विकास, प्रदूषण का विश्लेषण, उसके स्रोतों की पहचान तथा पर्यावरण पर उसके प्रभाव का निर्धारण, प्रदूषण के प्रभाव की निगरानी और भूमि निम्नीकरण, प्रबंधन, खतरनाक सामग्रियों के निपटान अथवा पुनः प्रयोग पर्यावरण कानून के उल्लंघन संबंधी अंकड़ों का संग्रहण और विश्लेषण, कृपया स्पष्ट उल्लेख करें।
- (4) पिछले 10 वर्षों में धारित पदों का ब्यौरा निम्नलिखित तालिका में दिया जाना चाहिए (वर्तमान पद से शुरू कर)

क्रम सं.	कार्यालय/संगठन का नाम, जहाँ नियोजित है	धारित पद	से	तक	वेतनमान
1	2	3	4	5	6

(5) सेवा, प्रशासन, पर्यावरण संरक्षण और स्थापना से संबंधित कार्य देखने के संबंध में पिछले 10 वर्षों के अनुभव का ब्यौरा, निम्नलिखित तालिकानुसार दिया जाना चाहिए :

पिछले 10 वर्षों में अनुभव-क्षेत्र	इयूटी की प्रकृति	अनुभव की अवधि	वह संगठन जिसमें संगत अनुभव प्राप्त किया गया
प्रशासन पर्यावरण संरक्षण : स्थापना :			

9. यदि वर्तमान नियुक्ति प्रतिनियुक्ति/अनुबंध के आधार पर है तो कृपया बताएं :

- (i) प्रारंभिक नियुक्ति की तिथि :
(ii) प्रतिनियुक्ति/अनुबंध या संविदा पर नियुक्ति की अवधि :
(iii) मूल कार्यालय/संगठन का नाम जिससे आप संबंधित है :
10. वर्तमान नियुक्ति के बारे में अतिरिक्त विवरण उल्लेख करें :

- (i) केन्द्रीय सरकार :
(ii) राज्य सरकार :
(iii) स्वायत्त संगठन :
(iv) सरकारी उपक्रम :
(v) विश्वविद्यालय :
(vi) या कोई अन्य :

11. अतिरिक्त जानकारी, यदि कोई हो, जिसे आप इस पद हेतु अपने आवेदन के समर्थन में उल्लेख करना चाहते हो :

(उम्मीदवार के हस्ताक्षर)

दूरभाष सं. (एसटीडी कोड सहित)/मोबाइल नं.
कार्यालय का पता एवं कार्यालय का टेलीफोन नं.

निवास स्थान का पता :

दिनांक :

अनुलग्नक-III

जांच सूची

- (i) प्रमाणित किया जाता है कि आवेदक द्वारा दिए गए विवरणों की उपलब्ध रिकॉर्ड से जांच कर ली गई है और ये सही पाए गए हैं।
(ii) प्रमाणित किया जाता है कि इस अधिकारी के विरुद्ध न तो कोई अनुशासनिक कार्यवाही/सतर्कता मामला लंबित है और न ही विचाराधीन है।
(iii) पिछले 10 वर्षों के दौरान दी गई सजा की सूची, यदि कोई हो, संलग्न है।
(iv) सत्यनिष्ठा प्रमाणित की जाती है।
(v) अधिकारी का वार्षिक कार्य निष्पादन मूल्यांकन रिपोर्ट (एपीएआर) डोजियर या इसके पिछले पांच वर्षों के अद्यतन डोजियर की साक्ष्यांकित प्रतियां, विधिवत साक्ष्यांकित, संलग्न हैं।
(vi) पिछले पांच वर्षों के दौरान वार्षिक कार्य निष्पादन मूल्यांकन (एपीएआर) में ग्रेडिंग को इंगित करते हुए साक्ष्यांकित विवरण :

एपीएआर ग्रेडिंग प्रपत्र					
अधिकारी का नाम	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024

हस्ताक्षर.....

अग्रेषित करने वाले अधिकारी का नाम एवं पदनाम तथा मोहर एवं टेलीफोन नं. (एसटीडी कोड) एवं मोबाइल नंबर

फा. सं. 1-37/एस.सी.टेक/आरआर(बी)/2023/429

अंडमान तथा निकोबार प्रशासन विज्ञान एवं प्रौद्योगिकी निदेशालय

अंडमान तथा निकोबार प्रदूषण नियंत्रण समिति, डोलीगंज, पोर्ट ब्लेयर, -744103

विषय: प्रतिनियुक्ति के आधार पर रु. 44,900-1,42,400/- वेतन मैट्रिक्स में स्तर-7 में पर्यावरण अभियंता (एनवायर्नमेंटल इंजीनियर) के पद का प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अंडमान तथा निकोबार प्रशासन में भरा जाना।

रु. 44,900-1,42,400/- रुपए वेतन मैट्रिक्स में स्तर-7 में पर्यावरण अभियंता (एनवायर्नमेंटल इंजीनियर) के पद का प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अंडमान तथा निकोबार प्रशासन में प्रतिनियुक्ति (अल्पावधि का अनुबंध सहित) (आई.एस.टी.सी.) के आधार पर भरा जाना प्रस्तावित है। योग्यता संबंधी मानदंड अनुलग्नक-1 में दिए गए हैं।

2. केवल ऐसे अधिकारियों के आवेदनों पर ही विचार किया जाएगा, जिन्हें उचित माध्यम से भेजा गया हो और जिनके साथ (i) अनुलग्नक-II में दिए गए प्रोफॉर्म में जीवनवृत्त (बायोडाटा) हो, और (ii) अनुलग्नक-III में आवेदक के नियंत्रण प्राधिकारी द्वारा जांच-सूची को सत्यापित किया गया हो, (iii) अधिकारी के अद्यतन एपीएआर डोजियर की स्पष्ट छायाप्रतियां जिसमें कम से कम पांच वर्षों की एपीएआर उपलब्ध हो और जिसे समूह-क अधिकारी द्वारा विधिवत सत्यापित किया गया हो, (iv) विगत पांच वर्षों के दौरान एपीएआर में दी गई ग्रेडिंग को दर्शाते हुए एक सत्यापित विवरण (v) संवर्ग अनापत्ति, (vi) सतर्कता एवं अनुशासनात्मक दृष्टिकोण से अनापत्ति, तथा (vii) विगत दस वर्षों के दौरान अधिकारी पर लगाई गई बड़ी अथवा छोटी शास्तियों, यदि कोई हो, के ब्यौरे सहित विवरण शामिल हों।

3. सभी मंत्रालयों/विभागों और राज्य सरकारों/केन्द्र शासित प्रदेशों से अनुरोध है कि वे इच्छुक और पात्र अधिकारियों के आवेदन निर्धारित प्रोफॉर्म में निदेशक, विज्ञान और प्रौद्योगिकी विभाग, अंडमान और निकोबार प्रशासन, विज्ञान और प्रौद्योगिकी भवन, डोलीगंज (पी.ओ.), पोर्ट ब्लेयर, अंडमान और निकोबार द्वीप समूह, पिन कोड-744103, फोन-03192-250370, ई-मेल: dstpcc-andamans@nic.in को 30.09.2024 तक या उससे पहले भेज दें।

4. केवल ऐसे अधिकारियों के आवेदनों को ही अग्रपिछित किया जाए, जो चयन हो जाने की स्थिति में पद का कार्यभार तुरंत ग्रहण कर सकें और जिन्हें संबंधित प्राधिकरण द्वारा तुरंत कार्यभार दिया जा सके। एक बार आवेदन करने के पश्चात उसे वापस लिए जाने की अनुमति नहीं होगी। निर्धारित तारीख (30.09.2024) के पश्चात प्राप्त अथवा अपेक्षित प्रमाणपत्रों/दस्तावेजों के बिना भेजे गए आवेदनों पर विचार नहीं किया जाएगा।

निदेशक (विज्ञान एवं प्रौद्योगिकी)
अनुलग्नक-1

प्रदूषण नियंत्रण समिति, विज्ञान एवं प्रौद्योगिकी निदेशालय, अंडमान तथा निकोबार प्रशासन में पर्यावरण अभियंता (एनवायर्नमेंटल इंजीनियर) के पद के लिए पात्रता मानदंड।

1. पद का नाम: पर्यावरण अभियंता (एनवायर्नमेंटल इंजीनियर)
2. वेतनमान: वेतन मैट्रिक्स 44,900- 1,42,400/- रुपए में स्तर-7.
3. पात्रता: केंद्रीय/राज्य सरकार/संघ राज्य क्षेत्र/स्वायत्त अथवा सांविधिक संगठन/सार्वजनिक उपक्रम के तहत कार्यरत वे अधिकारी

(क) (i) जो मूल संवर्ग/विभाग में नियमित आधार पर समान पदधारी जिन्होंने (अथवा)
(ii) मूल कैडर/विभाग में वेतन मैट्रिक्स 35,400-1,12,400/- रुपए में स्तर-6 या समकक्ष वेतनमान में नियमित आधार पर नियुक्ति के बाद के इस ग्रेड में 5 (पांच) वर्षों की सेवा की हो, और

(ख) किसी मान्यताप्राप्त विश्वविद्यालय से पर्यावरण इंजीनियरी अथवा सिविल इंजीनियरी में डिग्री तथा साथ में लोक स्वास्थ्य इंजीनियरी एक विषय के रूप में रहा हो अथवा मान्यताप्राप्त विश्वविद्यालय/संस्थान से पर्यावरण विज्ञान में स्नातकोत्तर की डिग्री और पर्यावरण में प्रदूषण का प्रभाव और भूमिका निम्नकोटिकरण पर अनुसंधान आयोजित करने का 2 वर्षों का अनुभव और प्रदूषण के रोकथाम तथा नियंत्रण, संरक्षण योजना का विकास, प्रदूषण का विश्लेषण, उसके स्रोतों की पहचान तथा पर्यावरण पर उसके प्रभाव का निर्धारण, प्रदूषण के प्रभाव की निगरानी और भूमि निम्नीकरण, प्रबंधन, खतरनाक सामग्रियों के निपटान अथवा पुनः प्रयोग पर्यावरण कानून के उल्लंघन संबंधी आंकड़ों का संग्रहण और विश्लेषण।

4. प्रतिनियुक्ति की अवधि: प्रतिनियुक्ति की अवधि जिसमें प्रतिनियुक्ति की वह अवधि भी शामिल है, जिसमें इस नियुक्ति से तत्काल पूर्व इसी अथवा किसी अन्य संगठन/केंद्रीय सरकार के विभाग के अन्य बाह्य संवर्ग पद पर रहा/रही हो जो सामान्यतः तीन वर्षों से अधिक नहीं होनी चाहिए।

5. आयु सीमा: प्रतिनियुक्ति (आई.एस.टी.सी.) द्वारा नियुक्ति के लिए अधिकतम आयु आवेदन पत्र स्वीकार करने की तारीख को 56 वर्ष से अधिक नहीं होनी चाहिए।

अनुलग्नक-11

प्रपत्र

- नाम और पता (बड़े अक्षरों में):
- सेवा जिसमें संबंधित है:
- जन्म तारीख और उम्र (दिनांक 30.06.2022 की स्थिति के अनुसार)
(लिखें वर्ष माह)
- केंद्र सरकार के नियमों के अंतर्गत सेवानिवृत्ति की तारीख:
- शैक्षणिक योग्यता:
- क्या अनुसूचित जाति/अनुसूचित जनजाति/अल्पसंख्यक वर्ग से संबंधित है:
- कृपया वर्तमान धारित पद के संबंध में निम्नलिखित ब्यौरे दें-
(1) वर्तमान धारित पद एवं उसकी तारीख:
(2) क्या नियमित/तदर्थ हैं:
(3) वेतनमान:
(4) वर्तमान मूल वेतन:
- कृपया स्पष्ट बताएं कि आप किसी प्रकार निर्धारित योग्यताओं को पूरा करते हैं:
(1) क्या आप मूल संवर्ग/विभाग में नियमित आधार पर सदृश पद धारण किए हैं (कृपया स्पष्ट रूप से हां अथवा नहीं का उल्लेख करें), ब्यौरा नीचे दी गई तालिका में दिया जाना है।
(2) क्या आपने मूल संवर्ग या विभाग में स्तर-6 में वेतन मैट्रिक्स (35,400-1,12,400/- रुपए) में अथवा समकक्ष स्तर में नियमित आधार पर नियुक्ति के पश्चात उस ग्रेड में पांच वर्ष की सेवा की है (कृपया हां

हाल ही की पासपोर्ट
आकार की फोटोप्रति

अथवा नहीं का उल्लेख करें; ब्यौरा नीचे दी गई तालिका में दिया जाना है।

- (3) क्या आपके पास किसी मान्यताप्राप्त विश्वविद्यालय से पर्यावरण इंजीनियरी अथवा सिविल इंजीनियरी में डिग्री तथा साथ में लोक स्वास्थ्य इंजीनियरी एक विषय के रूप में रहा हो अथवा मान्यताप्राप्त विश्वविद्यालय/संस्थान से पर्यावरण विज्ञान में स्नातकोत्तर की डिग्री और पर्यावरण में प्रदूषण का प्रभाव और भूमिका निम्नकोटिकरण पर अनुसंधान आयोजित करने का 2 वर्षों का अनुभव और प्रदूषण के रोकथाम तथा नियंत्रण, संरक्षण योजना का विकास, प्रदूषण का विश्लेषण, उसके स्रोतों की पहचान तथा पर्यावरण पर उसके प्रभाव का निर्धारण, प्रदूषण के प्रभाव की निगरानी और भूमि निम्नीकरण, प्रबंधन, खतरनाक सामग्रियों के निपटान अथवा पुनः प्रयोग पर्यावरण कानून के उल्लंघन संबंधी आंकड़ों का संग्रहण और विश्लेषण, कृपया स्पष्ट उल्लेख करें।

- (4) पिछले 10 वर्षों में धारित पदों का ब्यौरा निम्नलिखित तालिका में दिया जाना चाहिए (वर्तमान पद से शुरू करें)

क्रम सं.	कार्यालय/संगठन का नाम, जहां नियोजित है	धारित पद	से	तक	वेतनमान
1	2	3	4	5	6

- (5) सेवा, प्रशासन, पर्यावरण संरक्षण और स्थापना से संबंधित कार्य देखने के संबंध में पिछले 10 वर्षों के अनुभव का ब्यौरा, निम्नलिखित तालिकानुसार दिया जाना चाहिए:

पिछले 10 वर्षों में अनुभव-क्षेत्र	इयूटी की प्रकृति	अनुभव की अवधि	वह संगठन जिसमें संगत अनुभव प्राप्त किया गया
प्रशासन			
पर्यावरण संरक्षण:			
स्थापना:			

9. यदि वर्तमान नियुक्ति प्रतिनियुक्ति /अनुबंध के आधार पर है तो कृपया बताएं:

- प्रारंभिक नियुक्ति की तिथि:
 - प्रतिनियुक्ति/अनुबंध या संविदा पर नियुक्ति की अवधि:
 - मूल कार्यालय/संगठन का नाम, जिससे आप संबंधित हैं:
10. वर्तमान नियुक्ति के बारे में अतिरिक्त विवरण उल्लेख करें:
- केंद्रीय सरकार :
 - राज्य सरकार :
 - स्वायत्त संगठन :
 - सरकारी उपक्रम :
 - विश्वविद्यालय :
 - या कोई अन्य:

11. अतिरिक्त जानकारी, यदि कोई हो, जिसे आप इस पद हेतु अपने आवेदन के समर्थन में उल्लेख करना चाहते हैं:

(उम्मीदवार के हस्ताक्षर)

दूरभाष सं. (एसटीडी कोड सहित)/मोबाइल नं.
कार्यालय का पता एवं कार्यालय का टेलीफोन नं.

निवास स्थान का पता:

दिनांक:

अनुलग्नक- III

जांच सूची

- प्रमाणित किया जाता है कि आवेदक द्वारा दिए गए विवरणों की उपलब्ध रिकॉर्ड से जांच कर ली गई है और यह सही पाए गए हैं।
- प्रमाणित किया जाता है कि इस अधिकारी के विरुद्ध न तो कोई अनुशासनिक कार्यवाही/सतर्कता मामला लंबित है और न ही विचाराधीन है।
- पिछले 10 वर्षों के दौरान दी गई सजा की सूची, यदि कोई हो, संलग्न है।
- सत्यनिष्ठा प्रमाणित की जाती है।
- अधिकारी का वार्षिक कार्य निष्पादन मूल्यांकन रिपोर्ट (एपीएआर) डोजियर या इसके पिछले पांच वर्षों के अद्यतन डोजियर की साक्षात्कृत प्रतियां, विधिवत साक्षात्कृत, संलग्न हैं।
- पिछले पांच वर्षों के दौरान वार्षिक कार्य निष्पादन मूल्यांकन (एपीएआर) में ग्रेडिंग को हंगित करते हुए साक्षात्कृत विवरण:

एपीएआर ग्रेडिंग प्रपत्र					
अधिकारी का नाम	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024

हस्ताक्षर.....

अग्रपिछित करने वाले अधिकारी का

नाम एवं पदनाम तथा मोहर एवं

टेलीफोन नं. (एसटीडी कोड) एवं मोबाइल नंबर:

रो.स. 25/72

Office of the Project Director
Andaman & Nicobar AIDS Control Society (ANACS)
National AIDS Control Organization (NACO)
Under Ministry of Health & Family Welfare, Govt
F.No. 14/ANACS/Appt./SACS/2023-24

PRESS NOTE

Applications were invited for the post of Divisional Assistant purely on contractual basis by this office on 28th December, 2023 in local print & electronic media. In response to which 127 candidates are shortlisted and published in the Daily Telegrams and other print media on 12.02.2024. Further the examination has been scheduled on 31st August, 2024 at DBRAIT.

Following are the instructions and syllabus is mentioned below:-

- 1. The date of examination has been scheduled on 31st August, 2024 (Saturday) at DBRAIT, Dollygunj.
2. The test will be conducted in two shifts in a day in three laboratories.
3. The 1st shift will be from SL.No. 1 to 71 from 10.00 am - 11.00 am
4. The 2nd shift will be from SL.No. 72 to 127 from 2.30 pm - 03.30 pm
5. The test will be out of 50 marks.
6. The question paper will be based on the syllabus
MS Word: 15 marks
MS Excel: 15 marks
MS Power Point: 15 marks
Microsoft Windows: 5 marks

General Instructions for the Candidates:-

- 1. The candidate have to reach at the centre 1 hour before the start of test i.e. 9 am for the morning shift 1.30pm for the afternoon shift.
2. The candidate are not allowed to enter the examination centre after 9.30 am for morning shift and 1.30pm for afternoon shift
3. The duration of the exam will be 1 hour i.e. 10 am - 11 am in forenoon and 2.30 pm - 3.30 pm in afternoon.
4. Candidates are to occupy only the seat assigned to them. Candidates found indulging in unfair means during the test shall be debarred permanently.
5. The candidates have to bring one copy of colour passport size photograph and ID proof on the day of exam.
6. Candidates are not allowed to keep smart phones and any other electronic gadgets with them.
7. Eatable items such as chips, chocolate, water bottle etc. are not allowed in the laboratories.
8. Please carry one transparent blue/black ball pen for signature.
9. Any kind of stationary items such as pencil box, geometry box, plastic pouch etc. are not allowed.
10. The candidate found under the influence of alcohol/drugs/any other form of substance abuse/intoxicated condition shall not be permitted for the test.
11. In any event of any information being found false/incorrect or any ineligibility being detected before or after the test, the candidature will be cancelled at any time.
12. The above said details are also uploaded in the Official Website of A&N AIDS Control Society i.e. https://anacs.andaman.gov.in.

The List of Candidates for 1st Shift 10.00 am - 11.00 am

Table with 4 columns: S.No., RD No, NAME, FATHER'S NAME/HUSBAND'S NAME. Lists candidates for the 1st shift from S.No. 1 to 71.

The List of Candidates for 2nd Shift 2.30 pm - 03.30 pm

Table with 4 columns: S.No., RD No, NAME, FATHER'S NAME/HUSBAND'S NAME. Lists candidates for the 2nd shift from S.No. 72 to 4129.

For further details candidates may contact Administrative Officer, A & N AIDS Control Society @ land line No. 03192 231176 from 8.45 am to 4.30 pm on all working days.

This issue with the approval of the Competent Authority.

Administrative Officer ANACS

ANDAMAN AND NICOBAR ADMINISTRATION SECRETARIAT (Development Section -IV)

PRESS NOTE

Counselling for allotment of various Professional/Technical/Non-Technical courses alongwith surrendered/vacant seats of B.Ed (Bhopal) and B.E./B.Tech Lateral Entry seats reserved for the students of A&N Islands at mainland institutions for the academic session 2024-25

It is brought to the notice of all concerned candidates who have applied for allotment of various Professional/Technical/Non-Technical courses reserved for the students of A&N Islands at mainland institutions for the academic session 2024-25 are informed that the counselling for the following courses alongwith the surrendered/vacant seats of B.Ed (Bhopal) and B.E./B.Tech Lateral Entry seats will be held on 13.08.2024 at 10.00 am onwards in the Auditorium of Tagore Govt. College of Education (TGCE), Port Blair :-

- 1) B.Sc Nursing - 2 seats
2) B.Sc (Agriculture) - 8 seats
3) B.Sc (Horticulture) - 5 seats
4) B.Sc Agriculture (Malayalee Origin) - 1 seat
5) B.F.Sc - 2 seats
6) B.Tech (Fisheries Engineering) - 1 seat
7) B.Tech (Biotechnology) - 1 seat
8) B.Tech (Food Technology) - 1 seat
9) General Nursing - 12 seats
10) B.Ed course - 4 seats (Surrendered)
11) B.E./B.Tech (Mechanical Engg) Lateral entry - 2 seats (Vacant)
12) B.E./B.Tech (Computer Sc Engg) Lateral entry - 1 seat (Vacant)
13) B.E./B.Tech (ECE) Lateral entry - 2 seats (Vacant)
14) B.E./B.Tech (EEE) Lateral entry - 1 seat (Vacant)

All the interested candidates whose name appeared in the final merit list of above courses are hereby directed to appear in person with all educational qualification certificates/testimonials in original along with 5 (five) passport size photographs and 2 permanency certificates for surties and other documents in support of their category for counselling on the date, time and venue as specified above.

If the seats are un-utilized from the respective categories, the same may be allotted from Category-V as per merit.

It is further brought to the notice of all concerned candidates that the aforesaid surrendered/vacant seats of B.Ed and B.E./B.Tech Lateral Entry will be allotted from the respective categories from where the seats have been surrendered. If the seats still remains un-utilized from the respective categories, the same will be allotted from Category-V as per merit. Further, if any seats still remain vacant, the same will be allotted to the fresh eligible candidate who is present in the counselling as per their merit. Therefore, fresh eligible candidates those who are interested for allotment of the above surrendered/vacant seats are also requested to be present on the above date of counselling alongwith all testimonials in original.

No subsequent claim will be entertained or considered from any candidate, irrespective of his merit, fails to appear in person or does not produce necessary certificates in original at the time of counselling/selection.

Deputy Secretary (Hr Edn)

F.No. 8-B/DC(SA)/2024/ID/ OFFICE OF THE DISTRICT MAGISTRATE SOUTH ANDAMAN DISTRICT

Port Blair dated the 08th August 2024

PRESS NOTE

It is notified for the information of the General Public that the following Traffic arrangements have been made for the rehearsals of the Independence Day celebrations on 13th August 2024 (Tuesday) (Full Dress Rehearsal) and for the main function on 15th August 2024 (Thursday).

- 1. The carcade of Hon'ble Lt. Governor and other dignitaries, holders of parking card 'P' (Green) shall be parked inside the Netaji Stadium.
2. The holders of parking card 'P' (Pink) shall be parked near Andaman Club and near Netaji Stadium parking.
3. The holders of car parking label 'P', (both Green and Pink) may use any route of their choice to approach the place of function, but are requested to reach the place of function latest by 0830 hrs., failing which, their vehicles will be stopped near the Gymkhana Crossing, RK Mission and Fire Brigade (HQ) crossings.
4. After the departure of the Chief Guest from the place of function, the vehicles bearing parking label 'P' (both Green & Pink) shall follow the route Scout Hut Junction-Vikas Bhawan (ANI/DCO Office)-Fire Brigade-APWD Crossing to their destinations.
5. The holders of 'P-1' parking labels will arrive at the Netaji Stadium via Model School-Clock Tower-Gymkhana Crossing to Netaji Stadium. Thereafter, the vehicles shall proceed to the parking on the western side of main gate of Netaji Stadium and near Swimming Pool.
6. After the departure of all vehicles parked inside the stadium and near Andaman Club having 'P' parking label, the vehicles with 'P-1' parking label will be allowed to come to the main entrance of Netaji Stadium to pick up the guests and shall leave via Scout Hut Junction-Girls School Crossing-RK Mission and RGT Road.
7. All other vehicles without any parking label including two and four wheelers will be parked near Water Sports Complex and Girls School parking.
8. The vehicles intending to proceed to South Point from Aberdeen Bazar shall be diverted towards Model School Crossing - Bengali Club - Goalgbar - Secretariat Junction - Police Line and Nayaganj.
9. No heavy vehicles, private and STS buses will be allowed to proceed towards Cellular Jail from 0700 hrs to 1100 hrs and shall be diverted to other routes from Bengali Club Junction.
10. The vehicles intending to proceed to Aberdeen Bazar from South Point shall follow the route of South Point-Shadipur-Nayaganj Junction-Police Line-RBV- Secretariat Junction and Goalgbar.
11. Heavy vehicles shall be diverted to Goal Ghar and Junglighat from Bengali Club from 0700 hrs to 1100 hrs.
12. No vehicles shall be allowed to proceed towards the place of function from Y-Narayan Junction, RK Mission, Fire Brigade Junction and Water Sports Junction after 0830 hrs.
13. No vehicle shall be allowed to proceed towards Aberdeen Bazar after the start of the function from any direction till the dispersal of the crowd.
14. The vehicles carrying parade contingents after dropping the contingents in front of Netaji Stadium shall proceed to Water Sports Complex/Girls School Parking and will remain stationed there. After culmination of parade they will come to Netaji Stadium via Y-Narayan Junction and proceed to their respective units with the parade contingents.
15. Further vehicles intending to proceed to GB Pant Hospital shall follow the routes from 0700 hrs to 1100 hrs.
(i) Gandhi Statue- Marine Gate - Sisty Nagar - Dignabad Sea Shore Road - Khan Jn. - exit gate of Hospital and then GB Pant Hospital.
(ii) Bengali Club - Clock Tower - Gymkhana Crossing - Round Basthi - Dignabad Sea Shore Road - Khan Jn. - exit gate of Hospital and then GB Pant Hospital.
16. Ambulance and vehicles with medical emergency cases proceeding to GB Pant Hospital shall take the route Y-Narayan Junction-Cellular Jail-GB Pant Hospital and this route shall be closed from 0700 hrs to 1100 hrs for all other vehicles except Ambulance and vehicles with medical emergency.
17. Private tourist boats carrying tourists from Aberdeen Jetty to Ross Island, North Bay etc. shall be shifted to Junglighat jetty on 13/08/2024 and 15/08/2024.

(Arjun Sharma, IAS) District Magistrate South Andaman District

ANDAMAN & NICOBAR ADMINISTRATION DEPARTMENT OF SCIENCE AND TECHNOLOGY Dolly Gunj, Port Blair 744103 Tel. 250370 E-mail: dstpcp-andamans@nic.in

Date: 09/08/2024

VACANCY NOTICE

The Andaman & Nicobar Pollution Control Committee, Department of Science & Technology invites application for the posts of Scientist, Junior Scientific Assistant, Accountant, Junior Lab. Assistant and Field Assistant purely on Contract Basis for a period of 01 year extendable based on performance.

For complete details of Vacancy Notice and Application Proforma, kindly visit the departments website https://dstpcp.andaman.gov.in/and A & N Administration web site https://www.andaman.gov.in.

Member Secretary

Andaman & Nicobar Pollution Control Committee

NOTICE

A walk in interview (demo theory and practical) is scheduled on 13th Aug 2024 for recruitment of Guest Lecturers in various departments in the establishment of Dr. B. R. Ambedkar Institute of Technology, Port Blair and Govt. Polytechnic Diglipur, Diglipur for the Academic Session 2024-25 (Oddsem). The details of qualifications, schedule for interview and demo topics can be downloaded from the institute website https://dbrait.andaman.gov.in/. For any queries candidates may contact Academic Cell of the institute on all working days from 09:00 AM to 03:00 PM or can contact over phone no. 03192-259818.

Dean (Academics) DBRAIT

I.D. No. 11161

F. No. 1-274/ANIMS/NTS/Recruitment 2022/1153 OFFICE OF THE DIRECTOR OF ANIMS ANDAMAN & NICOBAR ISLANDS INSTITUTE OF MEDICAL SCIENCES ANDAMAN & NICOBAR ADMINISTRATION

Port Blair, Dated 07.08.2024

INTERVIEW

Andaman & Nicobar Islands Institute of Medical Sciences (ANIIMS), Port Blair will conduct in person/ offline " Interview" for the various administrative posts on DEPUTATION BASIS.

For complete details of vacancy notice and application proforma, kindly visit the college website http://andssw1.and.nic.in/anims and Andaman & Nicobar Administration website https://www.andaman.gov.in.

Sd/- DIRECTOR, ANIMS

BODY MASS INDEX (BMI)

KNOW YOUR BODY MASS INDEX

BODY MASS INDEX CAN BE CALCULATED AS SHOWN BELOW

$$BMI = \frac{WEIGHT (IN KG)}{HEIGHT (IN METERS)^2}$$

BMI	CONCLUSION
18.5 - 24.9	IDEAL WEIGHT
25.0 - 29.9	OVERWEIGHT
30.0	OBESITY

PREVENT ADDITIONAL OBESITY: MEASURE YOUR WAIST CIRCUMFERENCE

NORMAL WAIST CIRCUMFERENCE: < 90 CM (ADULT MALE) < 80 CM (ADULT FEMALE)

GREATER YOUR WAIST CIRCUMFERENCE LESSER YOUR LIFE EXPECTANCY

FROM TODAY, RIGHT NOW, START A HEALTHY LIFESTYLE

"CHANGE YOUR LIFESTYLE"

राष्ट्रीय स्वास्थ्य आयोग, भारत सरकार ने स्वास्थ्य बढ़ाने एवं निवारण कार्यक्रम राष्ट्रीय कार्यक्रमों के अन्तर्गत स्वास्थ्य आयोग, भारत सरकार द्वारा आयोजित किया गया।
NATIONAL PROGRAMME FOR PREVENTION & CONTROL OF CANCER, DIABETES, OBES & STROKE (NPCDCS)
राष्ट्रीय स्वास्थ्य आयोग, भारत सरकार द्वारा आयोजित किया गया।
NATIONAL HEALTH MISSION, ANDAMAN & NICOBAR ISLANDS

ANDAMAN & NICOBAR ADMINISTRATION DIRECTORATE OF TRANSPORT

PRESS NOTE

A Notification was published in the Daily Telegrams dated 20.09.2023, 21.09.2023 & 23.09.2023 for engagement of Apprentices in the Transport Department, A&N Administration under the Apprenticeship Act, 1961 in various disciplines.

The applications received from the candidates have been scrutinized/evaluated and the list of eligible, ineligible candidates and merit list have been displayed in the Transport Department's Official website for information of the candidates.

The candidates may obtain list of eligible, ineligible candidates and merit list through the Transport department's official website i.e., <http://transport.andn.nic.in/> under 'In the News' Section or by directly entering the URL: https://transport.andn.nic.in/announcements/meritlist_16.08.2024.pdf and furnish the claims/objections, if any on or before 26.08.2024 failing which no claims/objections will be entertained and the selected list will be finalized.

Assistant Engineer (Tech)
Directorate of Transport, Port Blair

NOTICE

A walk in interview (demo theory and practical) is scheduled on 29th Aug 2024 for recruitment of Guest Lecturers in various departments in the establishment of Dr. B. R. Ambedkar Institute of Technology, Port Blair and Govt. Polytechnic Diglipur, Diglipur for the Academic Session 2024-25 (Odd Sem). The details of qualifications, schedule for interview and demo topics can be downloaded from the institute website <https://dbrail.andaman.gov.in>.

For any queries candidates may contact Academic Cell of the institute on all working days from 09.00 AM to 03.00 PM or can contact over Phone No. 03192-259818.

Dean (Academics)
DBRAIT

I.D. No. 11173

1st HAPPY BIRTHDAY On 23/08/2024

HAPPY FIRST BIRTHDAY to our Little Prince, who has brought so much joy into our hearts...



S. ASHVIK NAIR
D.O.B: 23-08-2023

Best Wishes from: Santosh Kumar (Father), R. Anila (Mother), M. Rajendran Pillai (Grandfather), Usha Rajendran (Grandmother) & Ambika (Grandmother), R. Akhila (Maas) and all other family and relatives.

No.5-4/PCC/Recruit. MP/2024/366
ANDAMAN & NICOBAR ADMINISTRATION
DEPARTMENT OF SCIENCE AND TECHNOLOGY
Dolly Gunj, Port Blair 744103 Tel.:2503070
E-mail: dstpcc-andamans@nic.in
Date: 09/08/2024

VACANCY NOTICE

The Andaman & Nicobar Pollution Control Committee, Department of Science & Technology invites application for the posts of Scientist, Junior Scientific Assistant, Accountant, Junior Lab. Assistant and Field Assistant purely on Contract Basis for a period of 01 year extendable based on performance.

For complete details of Vacancy Notice and Application Proforma, kindly visit the departments website <https://dstpcc.andaman.gov.in/and A & N Administration website https://www.andaman.gov.in>.

Member Secretary
I.D. No. 11174 Andaman & Nicobar Pollution Control Committee

71st Year Celebration of Sree Krishna Janmashtami

The Lord Sree Krishna Temple Committee, Ward No.2, Haddo, Port Blair Celebrating Sree Krishna Janmashtami From 26th August, 2024 to 1st September, 2024, On 27th August, 2024 a Special Pooja will be performed between 9:00 am and 11:30 am and Maha Annaprashadam will be served between 11:45 am and 3:00 pm to all devotees, the Temple Committee organized Various Kinds of Competitions like Drawing, Essay Writing, Fancy Dress etc.

On 1st September, 2024 the Shoba Yatra of Lord Sree Krishna starts at 2:00 pm from Temple Premises to Aberdeen Bazaar with colourful cultural road shows and back to Temple. The Matki Phod Festival (Utlu Sambaram) will start from 5:30 pm at Hanuman Junction, Ward No.2, Haddo, Port Blair.

All Devotees are Cordially Invited
For More Details Please Contact :-

- V. Arun Kumar (President).....9474218085,
- Y. Naveen Kumar (Secretary).....9933297919.

R.C. No.239/2024/DC (SA)/1943
OFFICE OF THE DEPUTY COMMISSIONER
SOUTH ANDAMAN DISTRICT

PUBLIC NOTICE

Port Blair, dated the 14th August, 2024.

This is for the information of the general public that Smt. R. Thanjammal, W/o C. Govindaswamy, requested the Deputy Commissioner (SA) for correction of her name as "R. THANJAMMAL" instead of "G. THANJAMMAL" recorded in the revenue records in respect of land bearing Survey No. 35/30/6/1 measuring an area of 0.007 hect. situated at Aberdeen under Port Blair Tehsil.

If any person is having any Claims or Objections in the above subject matter, they shall submit their Claims / Objections before this Court within 15 days from the date of publication in the Daily Telegrams in person or through authorized agent alongwith all relevant records.

Sd/-
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South Andaman District

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04 Female Staff for Tailoring.
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LOST

I lost my sale deed on last month between Namunagar and Port Blair, Survey No. is 676 (0.01 Hectr.) In the year of 30/10/2014. I was issue the sale deed from Veeraswamy, S/o Saranya, R/o Panjighat to M. Gini Babu, Contact No. 9933281292. Name: M. GIRI BABU, Address: Namunagar.

HOME TUITION

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CBSE, NEET and IIT - JEE
Contact Ph. No. 7695074041, 9971791291

LOST

I have lost my T.C (Transfer Certificate) & Migration Certificate after Class 12th CBSE Board between Bhatu Basti & Choukhar. Finder May Contact Farheen, Ph No. 7063930264

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PUBLIC NOTICE DEED OF REVOCATION OF POWER OF ATTORNEY

BE IT KNOWN TO ALL CONCERNED I / We, Santa Rani Mistry, R/o Laxmipur, North Andaman, 2. Narayanan Nair, R/o Rangat, North & Middle Andaman 3. Radha Krishnan Nair, R/o Dollygunj, Port Blair, South Andaman, 4. Rama Krishnan Nair, R/o School Line, Port Blair, South Andaman, 5. Gopal Krishnan Nair, R/o Burmanalla, Port Blair, South Andaman, Daughter of and Son of Late C. N. C. Sekharan Nair, R/o Lakshmpur under Diglipur Tehsil in North Andaman District by a power executed on the 10th day of January, 2023 duly Notarized by Notary Public Shri Biswajit Mandal (Advocate) vide Serial No. 67, dated 10.01.2023 before the Notary Public at Diglipur, North & Middle Andaman appointed Shri NRIPEN CHOWDHARY, S/o Nishikanta Chowdhury, R/o Garacharma under Port Blair Tehsil, South Andaman District my lawful attorney and agent for me, in our name and on behalf to do, executed and perform all acts, deeds and things relating to landed property bearing its Survey No. 133, measuring an area of 0.4200 hect. (H), Survey No. 134 measuring an area of 0.1443 hect. (H) out of total area 0.2600, Survey No. 141 measuring an area of 0.9100 hect. (H) and Survey No. 136/1 an area of 0.1689 hect. (P-I) out of total area 1.0600 hect., situated at Lakshmpur village under Diglipur Tehsil, North Andaman District. And, whereas, our said attorney have willfully, mala fide, deceitfully, untruthfully acted on the basis of Notarized Power of Attorney and as such it has become necessary and / or expedient to revoke the Power. Now know by all that by this deed we cancel the said Power of Attorney and absolutely and completely revoke also all powers and authority thereby and there under given to him, either expressly or impliedly, to all intents and purposes provided and hereinafter whatever act our said attorney will perform hereon is invalid and ineffective and also null and void by virtue of this revocation of Power of Attorney.

IN WITNESS, WHEREOF, We above said executants have executed these presents on this 9th day of August, 2024 at Port Blair.

Date:
Witnesses

Sd./-
Signature of Executants

SHRADH CEREMONY

Late. Shri B. B RAI
Ex. Army Man and Retired Staff
Car Driver in AIR

S/o, Late Amin Dhoj Rai, R/o Nayagaon

We express our sincere gratitude to all our relatives, friends and well wishers, who stood with us to pay condolence on the sad demise of Late. B. B Rai, S/o Late Amin Dhoj Rai, who left for heavenly abode on 13/08/2024.

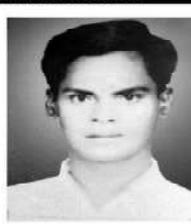
We affectionately request you and also those who could not attend that said day due to any reason may also attend the "Shradh Ceremony" for the eternal peace of the departed soul at our residence at Nayagaon on 25/08/2024 (Sunday) from 12 noon to 3.30 pm.

Inserted by: All Family Members & All Relatives.

REMEMBRANCE 47th DEATH ANNIVERSARY

On 23/08/2024

"In the book of time, the pages turn, but the chapter of your memory remains open and cherished, even on this anniversary of your passing."



FONDLY REMEMBERED BY
S. KALYAN (WIFE),
SON, DAUGHTERS,
DAUGHTER-IN-LAW,
SON-IN-LAWS
AND GRAND CHILDREN

LATE SEVUGA PERUMAL
DOD : 23/08/1977

Shradh Ceremony

You are cordially invited for the shradh ceremony of



LATE GITA RANI SARKAR
W/O LATE B. B. SARKAR

Age: 90 Yrs., Prem Nagar, Port Blair

Shradh Ceremony & Prayers will be held at Bengali Club on 25th August 2024 from 12.00 Noon to 3.00 pm followed by Lunch

Inserted by:
Matia Pal, Dola Rani Deka, Sukia Mondal, Keva Naskar, Rakhi Bardhan (Daughters) & their family members
Team of GITA TOURS & TRAVELS, JUST ANDAMAN

7th Death Anniversary Remembrance On 23rd August, 2024

LATE NATHAN ESAU
(Ex. Administrative Officer, All India Radio, P/B)
DOB: 17th Mar., 1958
DOD: 23rd Aug., 2017

As time unfolds another year, Memories keep you ever near,
Silent thoughts of time together, Hold memories that will last forever



Inserted by: Smti. Silvia Nathan (Wife), Mr. Christostom (Son), Florida and Jyoti (Daughters), Abdul Kader (Son-in-Law) and all family and relatives

3rd YEAR REMEMBRANCE On 23.08.2024



Late K. KAMALAKAR RAO
(Ex. Diesel Mechanic, Fisheries Deptt.)
R/o Austinabad Colony.
Inserted by: Family Members

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PART A: STATUS OF FILLING OF VACANT POSTS

Name of the Board / Committee: ANDAMAN & NICOBAR POLLUTION CONTROL COMMITTEE (ANPCC)

Category of post	Status of Sanctioned posts in Number				Details of current vacancies in number	Action Taken (Approval of the Govt. , Engagement agency, Advertisement, Exam date etc.)	Will the vacancy be filled by 30.4.2025?, (say Yes or No)	If not, the line and reason for delay mentioned	
	Sanctioned	Vacancy as on 11.09.'24	Filled after 11.09.'24	Current Vacancy					
a) Scientific	NA	NIL	NIL	NA	a) Direct	NA	NA	NA	
					b) Promotion	NA	NA	NA	
					c) Deputation	NA	NA	NA	
b) Engineering	Environmental Engineer* (01)	1	NIL	1	a) Direct	1	Application under scrutiny	YES	NA
	Technician (01)	0	NIL	NIL	b) Promotion	NIL	Filled (1)	NIL	NA
	Lab Attendant (01)	0	NIL	NIL	c) Deputation	NIL	Filled (1)	NIL	NA
c) Administration	Member Secretary (01)	NIL	NIL	NIL	a) Direct	NIL	Filled (1)	NA	NA
	Law Officer (G1)	NIL	NIL	NIL	b) Promotion	NIL	Filled (1)-Contract	NA	NA
					c) Deputation				

Specific remarks, if any: * The post of Environmental Engineer (01) is a sanctioned position, currently being filled on a deputation basis. We have received applications, which are currently under scrutiny and the post is expected to be filled by April 2025.

Additionally the following contract staffs have been recruited:

S. No.	Designation	No. of Posts	In Position
1	Scientist (On contract)*	1	1
2	Jr. Environmental Engineer (On	1	1
3	Jr. Scientific Assistant (On	1	1
4	Computer Assistant (On	2	2
Total		5	5

*Recruited on Short term contract basis w.r.t Performance Audit of ANPCC done by CPCB on 18th and 19th June 2019 which is being renewed based on the performance. The present contract will expire on 2025-26

Following contract staffs are under the process of recruitment:

S. No.	Designation	No. of Posts
1	Scientist (On contract)*	1
2	Jr. Scientific Assistant (On contract)*	1
3	Accountant	1
4	Jr. Lab Assistant	1
5	Field Assistant	2
Total		6

To augment our workforce and enhance operational efficiency, the Andaman and Nicobar Pollution Control Committee (ANPCC) has created contractual positions for the above mentioned roles. Interviews for these positions have been conducted, and appointment orders are expected to be issued by April 2025.

Annexure-II I



5-2/PCC/Fin. Asst./2007/1397
 अंडमान तथा निकोबार प्रशासन
 ANDAMAN & NICOBAR ADMINISTRATION
 प्रदूषण नियंत्रण समिति
 POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF SCIENCE AND TECHNOLOGY
 - Dolly Gunj, Port Blair-744 103 Tel/Fax 250370
 e-mail: dstandamans@gmail.com

Dated: 16/03/2022

To,

The Member Secretary,
 Central Pollution Control Board,
 Parivesh Bhawan, East Arjun Nagar,
 Delhi - 110032

Sub: Submission of approved action plan for utilization of funds released under the scheme-Control Pollution under the sub-component- 'Assistance for Abatement of Pollution' -reg.

- Ref: 1) MoEF&CC CP Division letter no. G-21011/1/2018-CPW dated 16-09-2020.
 2) CPCB Letter No. PCP/CoP/AAoP/2020-21/2885 dated 02-07-2021.
 3) This office letter no. 5-2/PCC/Fin.Asst./2007/604 dated 11-09-2021.

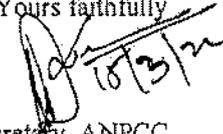
Sir,

This is with regard to the sanctioned amount of Rs. 1,00,00,000/- (Rupees One Crore only) towards Grants-in-Aid (General) under the Scheme Control of Pollution under the sub-component-Assistance for Abatement of Pollution for the financial year 2020-21 transferred by the Central Pollution Control Board (CPCB) on March 31,2021. The Andaman Nicobar Pollution Control Committee have received Rs.1,00,00,000/- (One Crore only) from CPCB, in the account 'Andaman Nicobar Administration Pollution Control Committee' bearing an account no. 40107407042 vide NEFT No. IBKL210405837640 IBKL0000268 dated 05-04-2021.

On the basis of the Terms of Reference provided by the CPCB, ANPCC has prepared a Draft Action plan for utilization of funds released under the Scheme Control of Pollution under the sub-component-'Assistance for Abatement of Pollution' and submitted to the competent authority of Andaman & Nicobar Administration for approval.

In this regard, it is informed that the Action Plan has been approved by the competent authority and same is submitted to you for kind perusal and information please. Further, the Utilization Certificate in respect of the sanctioned amount will be submitted once the above approved action plan is implemented.

Yours faithfully



Member Secretary, ANPCC

- Copy to: 1) The Under Secretary, Government of India CP Division, Ministry of Environment, Forest & Climate Change 2nd Floor, Prithvi Wing, Indira Paryavaran Bhawan Aliganj, Jor Bagh Road, New Delhi-110003, , for kind information.
- 2) The Additional Director & DH- PCP Division, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -110032, for kind information.
- 3) PS to Secretary, S&T/ Chairman ANPCC for kind information of Secretary, S&T/ Chairman ANPCC, A&N Administration.



Member Secretary, ANPCC

Draft Action Plan for Utilization of Funds**1. Introduction of Control of Pollution Scheme:**

The 'Control of Pollution Scheme' is the Central Sector Scheme of the Ministry of Environment, Forest and Climate Change (MoEF&CC) under the umbrella category of Environment Protection with a total cost of the scheme is Rs. 3518.5 crore and the duration is Five years i.e. 2021-22 to 2025-26. This scheme is continuation of an existing scheme 'Control of Pollution' that was started in the year 2018-19. The following Central Sector Schemes are being rationalized and merged as per recommendation of the third party evaluation report of the existing schemes namely 'Control of Pollution Scheme' and 'Assistance for Abatement of Pollution'.

The Scheme will comprise of following sub schemes/ components:

- a) Assistance for abatement of Pollution to Central Pollution Control Board (CPCB) and State Pollution Control Boards/ Pollution Control Committee (SPCBs/PCCs) in lieu of Water Cess funds subsumed with GST to all the SPCBs/PCCs;
- b) National Clean Air Programme (NCAP)
- c) Environmental Monitoring Programme;
- d) Assistance for Abatement of Pollution & Ongoing projects under the CETP and CT Scheme;
- e) Research Programmes;
- f) Outreach Programmes;

Details of Release of funds to ANPCC:

The payment of Rs. 26,31,32,993/- has been sanctioned by competent authority towards Grant-in Aid(General) to the CPCB under the Scheme **Control of Pollution** under the sub-component- '**Assistance for Abatement of Pollution**' for financial Year 2020-21 vide letter no. G-21011/1/2018-CPW dated 16-09-2020 by GoI, MoEF&CC (CP Division) and directed to the CPCB shall further release the funds to the SPCBs/PCCs of Arunachal Pradesh, **Andaman & Nicobar**, Jammu & Kashmir and Ladakh, Lakshadweep, Manipur.

The CPCB vide NEFT No. IBKL210405837640 IBKL0000268 dated 05-04-2021 have transferred an amount of Rs. 1,00,00,000.00 (**Rupees One Crore only**) to the Andaman and Nicobar Pollution Control Committee (ANPCC) account namely 'Andaman and Nicobar Administration Pollution Control Committee' under the above scheme.

2. Action Plan for utilization of funds:

The following action plan for utilization of funds along with fund distribution is prepared on the basis of Terms of Reference given by the CPCB vide letter no. PCP/CoP/AAoP/2020-21/2885 dated 02-07-2021 (Placed at Annexure-A).

Sr. No.	Proposed Action Plan	Estimated Amount in (Lakh)
1.	Procurement of Laboratory equipments for upgradation of existing environmental laboratory	30
2.	Engagement of Scientific and Technical staff for performing laboratory works.	30
3.	Awareness and education, seminars/ workshops/ conference programmes on Air pollution, Water Pollution, Solid, Plastic, Bio-medical waste management.	5
4.	Laboratory upgradation (construction & infrastructural development).	18
5.	Capacity building of SPCBs/PCCs through semi-government organisations and NGOs.	5
6.	E-governance and IT infrastructure.	7
7.	Survey and Documentation studies, Pollution assessment etc.	3
8.	Annual maintenance of equipments/ gadgets/ machineries etc.	2
	Total	100 Lakh

I. Procurement of Laboratory equipments for upgradation of existing environmental laboratory:

Present status:

The ANPCC Environmental Laboratory has been established in the year 2007 for measuring the pollution levels in Andaman & Nicobar Islands. Over the period, the Machineries, Equipment/ Apparatus have become obsolete and are not in condition for recalibration and analysis of pollutants. In such circumstances, it is essential to strengthen the existing laboratory with modern machineries, equipment/ Apparatus with latest specifications for analysis of Physical, Chemical and Biological Parameters of water/ waste water and air samples.

At present ANPCC only capable to test/ assess the following Water, Air & Noise parameters:

I. Water Parameters -	Machineries/ Equipments used
1. pH-Value -	} Digital Handheld pH-meter
2. Temperature -	
3. Dissolved Oxygen -	Digital Handheld DO-meter
4. Conductivity -	} Digital Table top conductivity-meter
5. Total Dissolved Solids -	
6. Salinity. -	
II. Air& Noise Parameters:	Machineries/ Equipments used
1. PM-10 -	Dust-sampler
2. Ambient Noise -	Noise level meter

Proposal:

In this regard, for further strengthening of existing ANPCC Environmental laboratory is essentially required. A draft proposal for purchase of Equipments, reagents and Glass wares with their detail specifications and approximate cost is submitted for approval.

The draft proposal consists of Equipments, reagents and Glass wares required for analysis of following parameters are: pH, Conductivity, Total Suspended solids & Total Dissolved solids, Portable Water Analysis Kit, Turbidity, Acidity, Alkalinity, Biochemical Oxygen Demand (BOD), Chloride, Residual Chlorine, Chemical Oxygen demand (COD), Dissolved Oxygen, Total Hardness, Total Coliform & Faecal Coliform, Sulphate, Oil and Grease, PM 2.5 and PM 10, Field Water Testing Kit. (Details are placed at Annexure- I).

The total approximate cost of the proposed equipments and chemicals are as given below:

Item	Approx. Cost (Rs.)
a) Equipments / Apparatus	28,84,000.00
b) Chemicals	58,820.00
Total Amount	29,42,820.00

The above referred cost is based in the information received from the Tamil Nadu Pollution Control Board (TNPCB) in response to the request made by ANPCC regarding specification required for strengthening of Pollution Laboratory, the List of Instruments, Glass wares and chemicals and their approximate cost. (Details are placed at Annexure-II).

II. Engagement of Scientific and Technical staff for performing laboratory works.

As per "Guidelines for Establishment, Evaluation and Gradation of Environmental Laboratories, Central Pollution Control Board, 1996", for the population less than 10 Lakh, a state/ UT should have Grade 'C' Laboratory with the Minimum manpower required for is as follows:

S.No.	Skilled/Unskilled manpower	Total No.
1	Scientist B	01
2	Jr./Sr. Scientific Assistant	02
3	Jr./Sr. Lab Assistant	02
4	Field/Lab Attendant	01
Total		06

At present, Andaman & Nicobar Pollution Control Committee, Department of Science & Technology had already recruited the following staffs on contract basis for a period of 1 year w.e.f. 01-09-2020.

S.No.	Name of Post	No. of Post
1	Scientist	01
2	Jr. Environmental Engineer	01
3	Jr. Scientific Assistant	01
Total		03

In view of above, it is proposed to initiate the process of recruitment of the following officials for smooth functioning of ANPCC laboratory-

S.No.	Name of Post	No. of Post	Emoluments(Rs.)
1	Jr./Sr. Scientific Assistant	01	30,000/- pm
2	Jr. lab Assistant	01	20,000/- pm
3	Field Assistant	02	18,000/- pm
Total		04	86,000/-pm

The total approximate fund required for the salary of the above proposed staff will be Rs 10,32,000/- per year.

III. Awareness and education, seminars/ workshops/ conference programmes on Air Pollution, Water Pollution, Solid, Plastic, Bio-medical and other waste management.

a) As per the **Water (Prevention and Control of Pollution) Act, 1974, CHAPTER IV - POWERS AND FUNCTIONS OF BOARDS** under section 17 Functions of State Boards- under clause:1 (a) to plan a comprehensive programme for the prevention, control or abatement of pollution of streams and wells in the State and to secure the execution thereof.

(i) As per the **Air (Prevention and Control of Pollution) Act, 1981, CHAPTER III - POWERS AND FUNCTIONS OF BOARDS** under section 17 Functions of State Boards- under clause: 1 (a) to plan a comprehensive programme for the prevention, control or abatement of air pollution and to secure the execution thereof.

(ii) As per the **Solid waste management Rules, 2016**, under section 15- Duties and responsibilities of local authorities and village Panchayats of census towns and urban agglomerations.- clause zg) create public awareness through information, education and communication campaign and educate the waste generators on the following; namely:-

- (iii) not to litter;
- (iv) minimise generation of waste;
- (v) reuse the waste to the extent possible;
- (vi) practice segregation of waste into bio-degradable, non-biodegradable (recyclable and combustible), sanitary waste and domestic hazardous wastes at source;
- (vii) practice home composting, vermi-composting, bio-gas generation or community level composting;
- (viii) wrap securely used sanitary waste as and when generated in the pouches provided by the brand owners or a suitable wrapping as prescribed by the local body and place the same in the bin meant for nonbiodegradable waste;
- (ix) storage of segregated waste at source in different bins;

- 4114**
- (x) handover segregated waste to waste pickers, waste collectors, recyclers or waste collection agencies; and
- (xi) pay monthly user fee or charges to waste collectors or local bodies or any other person authorised by the local body for sustainability of solid waste management.

b) Programmes on Plastic Waste Management:

Awareness and education programme on the following topics may be carried out:

- (i) Elimination of Single Use Plastic in ANI
- (ii) Ban on single use plastic as per the Andaman & Nicobar Gazette notification no. 186 dated 05-09-2019.
- (iii) Using of 100% compostable/ biodegradable plastic as per the Andaman & Nicobar Gazette notification no. 225 dated 24-09-2019.

c) Programmes on Bio-medical waste management:

As per the Bio-medical Waste Management Rules, 2016 section-6 Duties of authorities under Schedule-III- Responsibilities of State Pollution Control Boards and Pollution Control Committee point vi). Organizing training programmes to staff of health care facilities and common bio-medical waste treatment facilities Staff on **segregation, collection, storage, transportation, treatment and disposal of biomedical wastes.**

Creating awareness on COVID-19 Bio-medical waste (as part of Domestic Hazardous Waste) generated from homes/ quarantine homes/ home care facilities.

d) Awareness and education programmes on Important National and International Environmental days as given below:

a)	World Wetlands Day	2 nd Feb
b)	National Science Day	28 th March
c)	World Wildlife Day	3 rd March
d)	World Water Day	22 nd March
e)	World Heritage Day	18 th April
f)	International Mother Earth Day	22 nd April
g)	International Biodiversity Day	22 nd May
h)	World Environment Day	5 th June
i)	World Nature Conservation Day	28 th July

4115

j) Akshay Urja Diwas	20 th August
k) International Ozone day	16 th September
l) International Coastal Clean Up Day	18 th September
m) Wildlife Week World	1 st -7 th October
n) World Animal Welfare Day	4 th October
o) International Day for Natural Disaster	2 nd Wednesday of October
p) National Pollution Prevention Day	2 nd December
q) Bhopal Gas Tragedy Day.	3 rd December

In view of the above referred acts and rules, it is the duty of the ANPCC to conduct/ organize the awareness and education programmes on regular basis. In this regard, the proposed amount may be utilized for awareness programmes like organising seminars with local bodies and general public, pictorial presentations, news articles etc. and organising educational programmes like state level seminars, drawing and SI competitions among the school and college students.

IV. Laboratory upgradation (construction & infrastructural development).

Present Status:

The present infrastructural conditions & facilities of ANPCC Laboratory, including Water Supply System, Sanitation & Electrification/ Electric Connection are not in condition. Hence the pollution parameters like Water, Air & Noise couldn't be analysed in the Laboratory.

In order to properly analyse water & Air quality parameters, the ANPCC Laboratory should have proper infrastructural facilities with regular supply of water, internal electrical wiring as well as civil works for repair and maintenance of the Pollution Control Laboratory Building.

Proposal:

Several correspondences were already made with the concerned authorities of APWD and Electricity departments for repair and maintenance of electrical and civil works including water supply. The electricity department has initiated the electrical works. The earmarked amount can be utilized for further upgradation of facilities and development of existing laboratory.

109V. Capacity building of SPCBs/PCCs through semi-government organisations and NGOs.

Present Status:

At present ANPCC doesn't have Technical expertise for the monitoring & enforcement of various Environmental Acts and Rules, Analysis and management of Environmental data, Issues and challenges on waste management etc.

Proposal:

It is proposed to strengthen ANPCC by imparting training and education through CPCB and MoEF&CC and Autonomous Institutions / Statutory Bodies under the Central and State Governments on the following topics:

- a) Compliance Monitoring & Enforcement Environmental Acts and Rules
- b) Data Management: Collection, Collation and Analysis of Environmental Data
- c) Waste Management: Policies, Issues, Challenges and Way Forward
- d) Continuous Emission Monitoring System: From Understanding To Implementation
- e) Foundation and specialized Courses on preparing of Air & Water Quality management plans.
- f) Exposure visit to Central Pollution Control Boards and State Pollution control boards to enhance the Best Practices adopted in Environmental Governance.

VI. E-governance and IT infrastructure:

Present Status:

The present IT infrastructure were installed long back which is outdated and doesn't support the present software technologies and incurs huge maintenance cost due to non-availability of outdated parts. Most of the services of this department are functioning on online mode which includes Consent Management-ANOCMMS, Environmental Clearance- PARIVESH, Extended Producer Responsibility- ANEPR Portal, COVID19 Bio-medical waste management Portal, attending regular Video Conferences etc. Fluctuation in internet connection regularly disturbs the workflow as most of the works of ANPCC are carried out through online mode. To meet the future prospects with technological advancement a strong infrastructure in IT is unavoidable. In this regard, it is essential for new procurement and installation of equipments and FTTH internet connection to maintain the work of ANPCC and DST.

Proposal:**4117**

It is proposed to purchase the following IT equipments/ services in this regard:

- a) New FTTH internet connection
- b) Outdoor LED display screen: (Approx. cost: Rs. 1,00,000/-).
 - i) for display of pollutant analysis data
 - ii) for display of real time monitoring data
 - iii) for creating awareness among general public
- c) Indoor LED display screen: (Approx. cost: Rs. 1,10,000/-).
 - i) for display of waste management practices in the Solid Waste Management (SWM), the Plastic Waste Management (PWM), the Bio-medical Waste Management (BMW) etc.
 - ii) for display of latest NGT directions, Salient features of Environment Protection Acts/ Rules etc.
- d) A separate IT cell including telephone line, for addressing public grievances regarding Online Consent Management, Environmental Clearance, Extended Producers Responsibility, Annual Reports etc.

VII. Survey and Documentation studies, Pollution assessment etc.

Technical Studies for R&D, survey and documentation for creation of environmental database and consultation in the area of pollution abatement through CPCB, SPCB and Autonomous Institutions / Statutory Bodies under Central and State Government is needed which shall include studies for revision of :

- i) Identification of sources of pollution and incorporating new technological advancements/ environment friendly solutions required for mitigating harmful effects.
- ii) Estimation of quantity of all types of waste generated in ANI on half yearly basis and method of disposal.
- iii) Quantification of Effluent discharge by prominent industries.
- iv) Studies for identification of sites of Marine floating waste originating from foreign countries.
- v) Market survey for assessing different types of plastics available.
- vi) R&D studies for identification of alternatives for Single Use Plastic.
- vii) Action plan for elimination of Single Use Plastic and Management of plastic waste in ANI.
- viii) State action plan for Climate change (SAPCC) etc.

- ix) District Environment Plan, 4118
x) Coastal Waste management plan

VIII. Annual maintenance of equipments/ gadgets/ machineries etc.

All equipments/ gadgets/ machineries requires regular upkeep and maintenance/ calibration/ replacements and top up of chemicals/ reagents etc. for smooth functioning of all equipments/ gadgets/ machineries to generate continuous pooling of pollution data to monitor the pollution level and to meet the standards prescribed as per the provisions of various Acts and Rules in force. In this regard, the proposed amount under this slab may be utilized to meet the above requirements.

3. **Conclusion:**

The action plan is prepared as per the terms of reference given by the MoEF&CC under the scheme of Control of Pollution- 'Assistance for Abatement' for utilizing released fund of rupees 'One Crore'.

The Plan includes the creation of bare minimum laboratory facilities and to engage the scientific and technical staff for a period of three years as per the funds allocated for salary component, to further strengthen the existing Environmental Laboratory, procurement and installation of minimum equipment/machineries required for assessing the pollution levels and to develop the minimum infrastructural facilities to meet the CPCB norms. The plan also includes the capacity building for the scientific and technical staff through Semi govt. organization and other Central Training Institutes. Conductions of various programs with local bodies, general public, school and college students are covered in the plan to create awareness about the impact of pollution on human and environment health to reduce the pollution and health hazards.

The plan also covers the updation of IT infrastructure to implement the e-governance programs and documentation works carried by the Andaman and Nicobar Pollution Control Committee.

The action plan addresses all the aspects to strengthen the laboratory, manpower, capacity building, IT infrastructures, implementation of acts/rules, awareness activities, survey and documentations. Implementation of action plan will create minimum facilities required for ANPCC to implement time to time Orders/ Directions issued from Hon'ble NGT on curbing pollution and to monitor pollution levels so that a minimum pollutant analysis data could be made possible for future plans and core research work.

Unless the above available data and the data after enforcement of environmental Acts and rules is analysed, the effect of such enforcement could not be measured.


27/10/21
V.V. Dinesh Kumar,
Member Secretary, ANPCC

4119



Handwritten notes: 'Dir', 'Sushant', '7/2/2021', '833', '22/07/21'.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
Speed Post MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT OF INDIA

Dated: 02/07/2021

PCP/CoP/AAoP/2020-21/2885

To

The Member Secretary
Andaman & Nicobar Pollution Control Committee
South Andaman, A & N Islands
Department of Science & Technology,
Dollygunj, Port Blair - 744103.

Sub: Request for submission of Statement of Expenditure and Utilization Certificate w.r.t. released funds under the scheme - Control of Pollution under the sub-component- 'Assistance for Abatement of Pollution' for the financial year 2020-21 - reg.

Ref: MoEF&CC letter no. G-21011 / 1 / 2018-CPW dated September 16, 2020

Sir,

The sanctioned amount of Rs. 10000000 / - (Rupee One Crore only) towards Grants-in-Aid (General) under the scheme Control of Pollution under the sub-component- Assistance for Abatement of Pollution for the financial year 2020-21 has been transferred by Central Pollution Control Board (CPCB) on March 31, 2021 to Andaman & Nicobar Pollution Control Committee to the following account:

Beneficiary Name	Andaman & Nicobar Administration Pollution Control Committee
Bank Account Number	40107407042
IFSC Code	SBIN0000156
9 Digit MICR Code	744002001

Terms of Reference:

A. Allocated funds may be utilized for following activities:

- Utilization on programme and activities related to the prevention and control of all facets of pollution including water and air.
- Laboratory development
- Pollution assessment,
- Training & Mass awareness etc.

B. Expenditure on salary and establishment should not be more than 50% of financial support.

C. Minimum of 5% of total fund shall be utilized for the purpose of e-governance and IT applications.

D. To ensure that funds are utilized as per terms and conditions of MoEF&CC sanctioned letter.

It is requested that the Statement of Expenditure and Utilization Certificate in respect of the above sanction may be furnished to The Member Secretary, CPCB, Delhi under intimation to CP Division, MoEF&CC as per prescribed format (GFR 12-A) in GER. 2017 (Copy enclosed).

It is to inform that, if the sanctioned fund is not utilized as per the sanction order, you may submit a separate request to MoEF&CC with copy to CPCB to carry forwarding the unspent amount to the current financial year 2021-22.

Yours faithfully,

Encl.: As above

Handwritten signature: 'G. Thirunurthy' with date '21/7/21'.

(G. Thirunurthy)
Additional Director &
DH-PCP Division

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parvesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

Cost breakup of Sanctioned amount (Rs. 30 Lakh) for procurement of Laboratory instruments/ equipments.

Parameter to be Analysed	Equipment/ Apparatus and Chemicals/ Reagents required	Approximate Cost in Rs.
pH	a) pH meter	₹ 60,000.0
	b) Magnetic Stirrer with hot plate.	₹ 15,000.0
	c) Thermometer (2 No)	₹ 7,000.0
	d) pH-4.0 Buffer Tablet	₹ 200.0
	e) pH-7.0 Buffer Tablet	₹ 200.0
	f) pH-9.2 Buffer Tablet	₹ 200.0
	g) Potassium Chloride	₹ 250.0
	Sub Total	₹ 82,850.0
Conductivity	a) Conductivity meter with Electrode or ATC probe	₹ 1,10,000.0
	b) Potassium Chloride	₹ 250.0
	Sub Total	₹ 1,10,250.0
Total Suspended solids & Total Dissolved Solids	a) Analytical Balance (2 nos.)	₹ 2,80,000.0
	b) Vacuum filtration apparatus.	₹ 30,000.0
	c) Hot air Oven	₹ 40,000.0
	d) Filter paper of pore size 2-2.5 um or equivalent to Whatman filter no. 542.	₹ 5,000.0
	e) Silica gel desiccant	₹ 2,000.0
	f) Dish Tong (2 No.)	₹ 1,000.0
	g) Heating Mantle	₹ 10,000.0
	Sub Total	₹ 3,68,000.0
Portable water analysis (pH, DO, Conductivity, TDS, Turbidity, Salinity, Temperature, Color)	a) Portable water analysis kit	₹ 2,30,000.0
	b) Tissue Paper (4 Nos.)	₹ 400.0
	Sub Total	₹ 2,30,400.0
Turbidity	a) Turbidity meter	₹ 60,000.0
	b) Hexamethylene Tetramine	₹ 325.0
	c) Hydrazine sulphate	₹ 580.0
	Sub Total	₹ 60,905.0
Acidity	a) Dispenser Burette	₹ 20,000.0
	b) Wash bottle	₹ 650.0
	c) Sodium Hydroxide	₹ 750.0
	d) Phenolphthalein	₹ 300.0
	e) Methyl Orange	₹ 250.0
	f) Ethyl Alcohol	₹ 250.0
	Sub Total	₹ 22,200.0
Alkalinity	a) Standard sulphuric acid	₹ 650.0
	b) Phenolphthalein	₹ 290.0
	c) Bromocresal Green	₹ 600.0
	d) Methyl Red	₹ 300.0
	e) Ethyl alcohol	₹ 250.0

		Sub Total	₹ 2,090.0
Biochemical Oxygen Demand (BOD).	a) BOD incubator	₹	55,000.0
	b) Laboratory Refrigerator	₹	40,000.0
	c) Portable sample storing kit	₹	2,000.0
	d) Stop Watch	₹	3,000.0
	e) Calcium Chloride	₹	300.0
	f) Magnesium sulphate	₹	300.0
	g) Ferric chloride	₹	300.0
	h) Di potassium hydrogen phosphate	₹	500.0
	i) Potassium Di hydrogen phosphate	₹	300.0
	j) Di Sodium hydrogen phosphate	₹	500.0
	k) Ammonium chloride	₹	500.0
	l) Manganous sulphate	₹	500.0
	m) potassium Hydroxide	₹	650.0
	n) Potassium iodide	₹	3,500.0
	o) Sodium Azide	₹	500.0
	p) Concentrated Sulphuric Acid	₹	600.0
	q) Starch Indicator	₹	600.0
	r) Sodium thiosulphate	₹	300.0
		Sub Total	₹ 1,09,350.0
9 Chloride	a) Silver Nitrate	₹	3,000.0
	b) Phenolphthalein Indicator	₹	300.0
	c) Sodium Chloride	₹	150.0
	d) potassium chromate	₹	500.0
		Sub Total	₹ 3,950.0
10 Residual Chlorine	a) Acetic acid (Glacial)	₹	350.0
	b) Sodium Thiosulphate	₹	300.0
	c) Starch Indicator	₹	600.0
	d) Potassium iodide crystals	₹	2,800.0
		Sub Total	₹ 4,050.0
11 Chemical Oxygen demand	a) COD Digestor	₹	1,00,000.0
	b) Double Distillation Unit	₹	45,000.0
	c) Potassium dichromate	₹	570.0
	d) Sulphuric acid	₹	600.0
	e) Ferrous ammonium sulphate	₹	350.0
	f) Silver Sulphate	₹	2,650.0
	g) Mercuric Sulphate	₹	3,450.0
	h) Ferroin Indicator	₹	1,050.0
		Sub Total	₹ 1,53,670.0
12 Dissolved Oxygen	a) Manganous sulphate	₹	500.0
	b) potassium Hydroxide	₹	650.0
	c) Potassium iodide	₹	3,500.0
	d) Sodium Azide	₹	500.0
	e) Concentrated Sulphuric Acid	₹	600.0
	f) Starch Indicator	₹	600.0
	g) Sodium thiosulphate	₹	300.0
		Sub Total	₹ 6,650.0

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3	Total Hardness	a) Ammonium Chloride	₹ 350.0
		b) Ammonium hydroxide	₹ 550.0
		c) EDTA	₹ 700.0
		d) Erichrome Black T	₹ 300.0
		e) Magnesium Sulphate	₹ 300.0
		Sub Total	₹ 2,200.0
14	Total Coliform & Faecal Coliform	a) Laminar Flow	₹ 50,000.0
		b) Bacteriological Incubator	₹ 25,000.0
		c) Autoclave (Vertical)	₹ 37,000.0
		d) 3mm inoculating needle (2 No.)	₹ 2,000.0
		e) Digital Colony Counter	₹ 10,000.0
		f) Micro pipette	₹ 6,000.0
		g) MacConkey Broth with neutral red (Double strength)	₹ 1,400.0
		h) Brilliant Green Blue broth	₹ 1,750.0
		i) Tryptone water/ Peptone water	₹ 1,575.0
		j) Kovac's reagent	₹ 800.0
		k) Sodium thiosulphate solution	₹ 300.0
		Sub Total	₹ 1,35,825.0
15	Sulphate	a) UV Spectrophotometer	₹ 10,00,000.0
		b) Filter paper 0.45um	₹ 2,000.0
		c) Sodium Sulphate	₹ 240.0
		d) Barium Chloride	₹ 250.0
		e) Gelatin	₹ 1,000.0
		f) Glycerol	₹ 500.0
		g) Conc. Hydrochloric acid	₹ 450.0
		h) Ethyl Alcohol	₹ 200.0
Sub Total	₹ 10,04,640.0		
16	Oil and Grease	a) Separatory Funnel, 1L with TFE stop cock	₹ 1,000.0
		b) Hydrochloric acid	₹ 500.0
		c) n-Hexane	₹ 400.0
		d) petroleum ether	₹ 1,200.0
		e) anhydrous sodium sulphate	₹ 290.0
		f) whatman 110mm dia (no.40)	₹ 2,400.0
Sub Total	₹ 5,790.0		
17	PM 2.5 and PM 10	a) PM2.5 Sampler as per USEPA designated manual FRM or FEM (2 Nos)	₹ 5,60,000.0
18	To collect samples of particulate matter, gaseous pollutants like SO ₂ , NO _x , etc	a) Stack Sampler	₹ 80,000.0
Total Amount			₹ 29,42,820.0

List of Instruments for Analysis of Water Quality (STP, ETP and Coastal) Parameters

Sl. No.	Name of the Instruments	Quantity	Cost Per Unit (Rs.) (Approximately)	Total Cost (Rs.) (Approximately)	Parameter	
1	pH Meter	1	56100.00	56100.00	pH	
2	Conductivity meter	1	105200.00	105200.00	Conductivity	
3	Analytical Balance	1	135800.00	135800.00	Total Suspended Solids & Total Dissolved Solids	
4	Vaccum pump	1	26500.00	26500.00		
5	Hot Air Oven 105°C	1	36000.00	36000.00		
6	Hot Air Oven 180°C	1	36000.00	36000.00		
7	Water bath	1	25000.00	25000.00		
8	Desiccator	1	12900.00	12900.00		
9	Filtration apparatus	1	25000.00	25000.00		
10	Dispenser Burette	1	18000.00	18000.00		Chloride
11	UV Spectrophotometer	1	953400.00	953400.00		Sulphate
12	Magnetic Stirrer	1	11600.00	11600.00		
13	BOD Incubator	1	53900.00	53900.00	BOD (3 days at 27°C)	
14	COD Digester	1	98700.00	98700.00	COD	
15	DO Meter	1	126000.00	126000.00	Dissolved Oxygen	
16	Atomic Absorption Spectrophotometer (AAS)	1	2800000.00	2800000.00	Heavy Metals	
17	Fume Cubboard	1	100000.00	100000.00		
18	Mercury Analyser	1	148900.00	148900.00	Mercury	
19	Laminar Flow	1	37900.00	37900.00	Total Coliform & Faecal Coliform	
20	Bacteriological Incubator	1	22100.00	22100.00		
21	Autoclave	1	30000.00	30000.00		
22	3mm inoculating needle	2	1000.00	2000.00		
23	Bunsen Burner	1	500.00	500.00		

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List of Chemicals for Analysis of Water Quality (STP, ETP and Coastal) Parameters

Sl. No.	Name of the Chemmicals	Min. Pack	Quantity	Cost Per Unit (Rs.) (Approximately)	Total Cost (Rs.) (Approximately)	Parameters
1	pH Buffer 4.0	1 Bottle	1x10Tablet	90.00	90.00	pH
2	pH Buffer 7.0	1 Bottle	1x10Tablet	90.00	90.00	
3	pH Buffer 9.2	1 Bottle	1x10Tablet	90.00	90.00	
4	Universal Indicator	100ml	1	70.00	70.00	
5	Potassium chloride	500g	1	130.00	130.00	Conductivity
6	Whatman 70 mm filter Paper	1 Box	1x100Nos	60.00	60.00	Total Suspended Solids
7	Potassium Chromate	500g	1	410.00	410.00	Chloride
8	Silver Nitrate	25g	1	3000.00	3000.00	
9	Sodium Chloride	500g	1	100.00	100.00	
10	Sodium Sulphate	500g	1	140.00	140.00	Sulphate
11	Magnesium Chloride	500g	1	130.00	130.00	
12	Sodium Acetate	500g	1	130.00	130.00	
13	Potassium Nitrate	500g	1	260.00	260.00	
14	Glacial acetic acid	500ml	1	200.00	200.00	
15	Barium chloride	500g	1	150.00	150.00	

Sl. No.	Name of the Chemmicals	Min. Pack	Quantity	Cost Per Unit (Rs.) (Approximately)	Total Cost (Rs.) (Approximately)	Parameters
16	Hydrochloric acid	2.5 lit	1	350.00	350.00	Oil & Grease
17	Petroleum ether	2.5 lit	1	1050.00	1050.00	
18	Ethanal	500ml	1	450.00	450.00	
19	Potassium hydrogen Phosphate	500g	1	250.00	250.00	BOD
20	Dipotassium hydrogen Phosphate	500g	1	400.00	400.00	
21	Disodium hydrogen phosphate	500g	1	320.00	320.00	
22	Ammoniam Chloride	500g	1	370.00	370.00	
23	Maganesium sulphate	500g	1	140.00	140.00	
24	Calcium chloride	500g	1	130.00	130.00	
25	Ferric chloride	500g	1	150.00	150.00	
26	potassium Dichromate	500g	1	420.00	420.00	COD
27	Mercuric sulphate	250g	1	3300.00	3300.00	
28	Sulphuic acid	2.5 lit	1	450.00	450.00	
29	Silver sulphate	25g	1	2500.00	2500.00	
30	Ferrous Ammonium sulphate	500g	1	200.00	200.00	
31	Ferroun indicator	100 ml	1	900.00	900.00	
32	Potassium hydrogen pthalate	500g	1	360.00	360.00	

Sl. No.	Name of the Chemmicals	Min. Pack	4126 Quantity	Cost Per Unit (Rs.) (Approximately)	Total Cost (Rs.) (Approximately)	Parameters
33	Sodium thio sulphate	500g	1	150.00	150.00	Dissolved Oxygen
34	Mangnesium sulphate	500g	1	460.00	460.00	
35	Alkali iodide	500g	1	200.00	200.00	
36	Sodium Iodide	250g	1	2100.00	2100.00	
37	Sodium Azide	100g	1	500.00	500.00	
38	Starch	500g	1	520.00	520.00	
39	Hydrogen Peroxide	500 ml	1	170.00	170.00	Heavy Metals
40	Nitric Acid	2.5 lit	1	430.00	430.00	
41	Iron standard solution	500ml	1	6700.00	6700.00	
42	Copper standard solution	500ml	1	6700.00	6700.00	
43	Zinc standard solution	500ml	1	2700.00	2700.00	
44	Lead standard solution	500ml	1	3000.00	3000.00	
45	Nickel standard solution	500ml	1	6300.00	6300.00	
46	Sulpuric acid	2.5 lit	1	450.00	450.00	
47	Cadmium standard solution	500ml	1	4400.00	4400.00	
48	Manganese standard solution	500ml	1	8100.00	8100.00	
49	Potassium Permanganate	500ml	1	310.00	310.00	Mercury
50	Sodium hydroxide	500g	1	310.00	310.00	
51	Stannous Chloride	250g	1	1000.00	1000.00	

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Sl. No.	Name of the Chemmicals	Min. Pack	Quantity	Cost Per Unit (Rs.) (Approximately)	Total Cost (Rs.) (Approximately)	Parameters
52	Ammonia	2.5 lit	1	270.00	270.00	Total Chromium & Hexavalent Chromium
53	Sodium Azide	500g	1	290.00	290.00	
54	Phosphoric acid	500 ml	1	400.00	400.00	
55	Acetone	500ml	1	400.00	400.00	
56	Diphenyl carbazide	10g	1	450.00	450.00	
57	Ammonium Chloride	500g	1	180.00	180.00	Total Hardness & Calcium Hardness
58	Ammonium hydroxide	2.5 lit	1	390.00	390.00	
59	Eri- Chromate Black - T	25g	1	130.00	130.00	
60	EDTA	500g	1	540.00	540.00	
61	Muroxide	5g	1	430.00	430.00	
62	Phenolphthalein	50g	1	190.00	190.00	Acidity & Alkalinity
63	Methyl orange	20g	1	100.00	100.00	
64	Potassium antimony tartarate	250g	1	460.00	460.00	Dissolved Phosphate
65	Ammonium molybdate	100g	1	800.00	800.00	
66	Ascorbic acid	100g	1	420.00	420.00	
67	Maccorkey broth	500g	1	1250.00	1250.00	Total Coliform & Faecal Coliform
68	Brilliant green bile broth	500g	1	1600.00	1600.00	
69	Alcohol	1000ml	1	100.00	100.00	
70	EC Broth	500g	1	1700.00	1700.00	

**Consolidated statement of Glassware required for Analysis of Water Quality
(STP, ETP and Coastal) Parameters**

Sl. No.	Name of Glassware	Capacity	Quantity	Cost Per Unit (Rs.) (Approximately)	Total Cost (Rs.) (Approximately)
1	Beaker	50ml	6	200.00	1200.00
		100ml	6	250.00	1500.00
		250ml	6	330.00	1980.00
		500ml	6	450.00	2700.00
2	Volumetric Flask	50ml	6	250.00	1500.00
		100ml	6	350.00	2100.00
		250ml	6	450.00	2700.00
		500ml	6	600.00	3600.00
		1000ml	6	860.00	5160.00
3	Filtering apparatus	70mm	1	2300.00	2300.00
4	Bowl	105x55mm	24	400.00	9600.00
5	Petridish	100mm	24	350.00	8400.00
6	Pipette (Graduated)	1ml	20	210.00	4200.00
		2ml	20	220.00	4400.00
		5ml	20	250.00	5000.00
		10ml	20	270.00	5400.00
7	Pipette (volumetric)	5ml	5	300.00	1500.00
		10ml	5	350.00	1750.00
		20ml	5	400.00	2000.00
8	Burette	50ml	4	1120.00	4480.00
9	Conical flask	250ml	50	200.00	10000.00
		500ml	6	350.00	2100.00
		1000ml	6	500.00	3000.00
10	Nessler's tube	50ml	25	120.00	3000.00
		100ml	50	150.00	7500.00
11	Glass rod	6mm	12	150.00	1800.00
12	Round bottom flask	250ml	24	1250.00	30000.00
13	Separating funnel	500ml	5	1250.00	6250.00
		1000ml	5	1500.00	7500.00

Sl. No.	Name of Glassware	Capacity	Quantity	Cost Per Unit (Rs.) (Approximately)	Total Cost (Rs.) (Approximately)
14	Glass Funnel	75mm	10	370.00	3700.00
15	BOD Bottles	300ml	50	370.00	18500.00
16	Measuring Cylinder	10ml	5	100.00	500.00
		25ml	5	150.00	750.00
		50ml	5	290.00	1450.00
		100ml	5	450.00	2250.00
17	COD - Digestion tube	--	24	380.00	9120.00
18	Filter paper	130mm	1	410.00	410.00
19	Reagent bottles	125ml	20	540.00	10800.00
20	Acid Dispensers	2.5ml to 30ml	2	11300.00	22600.00
21	Durham's tube	6mm	100	200.00	20000.00
22	Screw-capped tubes	60ml	20	80.00	1600.00
23	Fermentation tubes	10mm	100	250.00	25000.00

List of Glassware for Analysis of Water Quality (STP, ETP and Coastal) Parameters

Sl. No.	Name of Glassware	Capacity	Quantity	Parameters
1	Beaker	100ml	3	pH
	Standard Flask	100ml	3	
2	Standrad Flask	1000ml	1	Conductivity
	Beaker	100ml	2	
3	Filtering apparatus	70mm	1	Total Suspended Solids & Total Dissolved Solids
	Bowl	105x55mm	12	
	Petridish	100mm	12	
4	Pipette	10ml	20	Chloride
	Pipette	5ml	20	
	Burette	50ml	1	
	Conical flask	250ml	20	
5	Nessler's tube	100ml	24	Sulphate
	Glassrod	6mm	12	
6	Round bottom flask	250ml	12	Oil & Grease
	Separating funnel	1000ml	2	
	Glass Funnel	75mm	6	
7	BOD Bottles	300ml	50	BOD (3-days at 27°C)
	Measuring Cylinder	100ml	10	
	Pipette	10ml	5	
8	COD - Digestion tube	--	24	COD
	Pipette	10ml	5	
	Round Bottom flask	250ml	24	
	Burette	50ml	1	
9	Conical Flask	500ml	5	Dissolved Oxygen
	Pipettes	10ml	5	
	Burette	50ml	1	

Sl. No.	Name of Glassware	Capacity	Quantity	Parameters
10	Conical Flask	250ml	20	Metals
	Filter paper	130mm	1	
	Reagent bottles	125ml	20	
	Standard Flask	500ml	6	
	Standard Flask	1000ml	6	
	Measuring Cylinder	5ml	2	
	Glass funnel	75mm	6	
	Acid Dispensers	2.5ml to 30ml	1	
11	Durham's tube	6mm	100	Total Coliform & Faecal Coliform
	Conical flask	1000ml	6	
	Screw-capped tubes	60ml	1	
	Pipette	2ml	12	
	Pipette	1ml	12	
	Fermentation tubes	10mm	100	

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**Memorandum of Understanding (MoU)
For**

Technological Initiatives

Between

Andaman & Nicobar Administration,

and

**National Institute of Ocean Technology (NIOT)
Ministry of Earth Sciences (MoES).**

Signed on^{23rd} October, 2024

Director(S&T),
Andaman and Nicobar
Administration,
U.T. of Andaman & Nicobar Islands,
Secretariat,
Sri Vijaya Puram,
Andaman -744101.

Director,
National Institute of Ocean
Technology, Ministry of Earth Sciences,
Velachery - Tambaram Main Road,
Pallikaranai, Chennai - 600100,
Tamil Nadu.

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1. Preamble:

A Memorandum of Understanding MoU was signed between Andaman & Nicobar Administration and National Institute of Ocean Technology (NIOT) in 2019 for Technology Initiatives in areas of Ocean Energy and Fresh water, Marine Fisheries development and EIA studies, coastal observatory and other technical support for A&N development activities. It was mutually decided to renew the MoU for 2023-2026 for the benefit of Andaman and Nicobar Islands. The present MoU is to implement these priority areas by NIOT in close coordination with A&N Administration.

2. About the Organisations:

2.1 A&N Administration:

The A&N Administration is responsible for all local administrative service departments for the South Andaman district, North and Middle Andaman district and Nicobar district, comprising the respective island groups.

2.2 National Institute of Ocean Technology (NIOT):

NIOT was set up as an autonomous society under the Ministry of Earth Sciences; Government of India to develop reliable indigenous technology to solve various engineering problems associated with harnessing of non-living and living resources in the Indian Exclusive Economic Zone (EEZ), which are about two-thirds of the land area of India.

3 Parties

3.1 Indenting Party:

Andaman & Nicobar Administration, Govt. of India.

3.2 Executing party:

National Institute of Ocean Technology (NIOT),

Ministry of Earth Sciences, Govt. of India.

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4 Authorized Signatory:

Authorized signatory for A& N Administration, Govt of India shall be the Director(S&T)(hereinafter referred to as the First Party)

And

National Institute of Ocean Technology (NIOT), MoES, Government of India, shall be represented by the Director, NIOT (hereinafter referred to as the Second Party)

5 Functionaries, Address, Phone No & Email Ids:

A&N Administration, Government of India and the National Institute of Ocean Technology (NIOT), shall identify the focal points on project-to-project basis for necessary interaction, exchange of information to achieve the set targets successfully. All correspondence on day to day matters during the course of this MoU shall be between respective focal points as identified in the respective projects.

6 Effective Date:

6.1 Duration:

The MoU shall be valid for a period during 2023-2026. If further extensions are required, it shall be by mutual consent of both the parties in writing.

7 Scope of Work:

A. Technology for Energy and Fresh Water:

1. Establishment of navigational buoy powered by wave energy with oceanographic sensors at various locations in the Andaman & Nicobar.
2. Development and Demonstration of small hydrokinetic turbine for powering remote locations at selected tidal streams, with several off-grid modules of 5kW.
3. Design and Development of an offshore floating platform mounted OTEC plant with help of an Industry.

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B. Technical Support for Island Development activities

1. Development of infrastructure for tourism.
2. Establishment of sea link with suitable bridges for interconnectivity of Islands and development of port and harbour structures.

C. Coastal Observatory and Security

1. Establishment of Robo Coastal Observer (RCO) through any agency with whom transfer of technology agreement exist with NIOT.

D. Marine Sea water Quality and Fisheries development and EIA studies in A&N Islands

1. Establishment of Open Sea cages for fish culture, seaweed culture, artificial reef and fish aggregation devices.
2. Marine sea water quality and Environmental Impact studies
3. Environmental Impact studies for developmental projects.

For any project under this MoU, a proposal shall be prepared by NIOT with anticipated deliverables, time schedule, and cost. On acceptance of the proposal by A&N administration the proposal shall be taken up for implementation.

8 Responsibilities of Each Party:**8.1 National Institute of Ocean Technology, (NIOT)**

- ✓ Develop and demonstrate the technologies for Navigational Buoy, hydrokinetic turbine for powering remote locations at selected tidal streams and assist A&N Administration its maintenance by them.
- ✓ Development of an offshore floating platform having an OTEC plant
- ✓ Technical Support for Island Developmental activities and infrastructure such as sea link, coastal protection, port and harbour structures and tourism development
- ✓ Installation of Robo Coastal Observer (RCO)
- ✓ Marine Fisheries development through open sea cage culture for fishes, seaweed culture, development of artificial reefs and installation of fish aggregating devices

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- ✓ Marine sea water quality.
- ✓ Environmental Impact Assessment (EIA) surveys for developmental projects.
- ✓ The laboratory facilities at ACOSTI NIOT - Sri Vijaya Puram shall be shared with the Department of Science & Technology and other departments of the A&N Administration to support technology initiatives and capacity-building efforts, as needed.

8.2 A& N Administration:

- ✓ Providing funds for implementation of above tasks after approval of project proposal submitted by NIOT on the activities listed in scope of work.
- ✓ Facilitating visit of scientists and staff to various islands in terms of permits, transport, accommodation, etc.
- ✓ Nominating nodal officer for each project for coordination and timely implementation of the projects.

9 CONSIDERATION:

Being a scientific endeavor no financial consideration is envisaged to flow from either party. The MoU is being signed considering the strengths of NIOT for providing technological support for realizing above services.

10 FUNDING & TERMS AND CONDITIONS OF PAYMENT:

The projects or services will be fully funded by A & N Administration, for which NIOT will be submitting proposal with detailed costing.

11 MoU MONITORING:

The MoU monitoring committee constituted by the Chief Secretary, Andaman & Nicobar Administration and Director, NIOT with members from executing and indenting parties shall monitor the progress from time to time.

12 CONFIDENTIALITY:

The confidentiality of the data or any other materials shall be maintained by both the parties as per the sensitivity defined to it by prevailing policies.

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13 INTELLECTUAL PROPERTY RIGHTS:

For the avoidance of doubt, the parties agree that the results of the efforts by either party under this Agreement shall not be considered "Work for hire" and that neither party acquires any rights to, or licenses to use, any such results except as expressly set forth in this Agreement.

Where significant efforts are from NIOT, NIOT shall be the sole owner of any intellectual property (including but not limited to knowhow, patents, copyrights, design rights, rights relating to computer software, data, and any other industrial or intellectual property rights) developed during the course of the MOU.

14 RELATIONSHIP:

Nothing in this MoU shall be construed to make either party a partner, an agent or legal representative of the other for any purpose.

15 NON - EXCLUSIVITY:

The relationship of the parties under this MoU shall be non-exclusive and both the parties, including their affiliates, subsidiaries and division are free to pursue other agreements or collaborations of any kind. However, when entering into a particular research agreement, the participants may agree to limit each party's right to collaborate with others on that subject.

16 CHANGE IN SCOPE OF WORK:

Any change in scope of work would be with mutual consent of both the parties.

17 MODIFICATIONS:

Any further modifications to this MoU, if required, would be through amendments with mutual consent in writing.

18 FORCE MAJEURE:

Neither party shall be held responsible for non-fulfillment of their respective obligation under the agreement due to exigency of one or more of the unforeseen events such as but not limited to Acts of God, war, floods, earthquake, cyclones, strikes, lockouts, epidemics, riots, civil commotion etc.

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provided on the occurrence and cessation of such events, they effected thereby shall give notice in writing to other party within one month of such occurrence or cessation. If the force-majeure conditions continue beyond six months, the parties shall then mutually decide about the future course of action.

19 INDEMNITY:

The A&N administration hereby agrees to indemnify and hold harmless NIOT against any and all suits, losses, liabilities, damages, claims, settlements, cost and expenses, including reasonable attorneys' fees, based on or arising, directly or indirectly from the MoU

20 SETTLEMENT OF DISPUTES:

- ✓ Any dispute or difference between the parties hereto, shall be settled amicably the parties at first. In case of failure, the same shall be referred to a Sole Arbitrator, appointed by the Hon'ble Lt. Governor, A & N Islands for Arbitration. The Arbitration proceedings shall be held at a mutually agreed place convenient to both the parties failing which as per Section 20 of the Arbitration and Conciliation Act, 1996 and subsequent Amendments made therein. The decision of the Arbitrator shall be final and binding upon the parties.
- ✓ The Competent Court Located at the place where the arbitration proceedings took place shall have the jurisdiction over the un-resolved disputes after Arbitration.

21 TERMINATION:

During the tenure of the agreement, either Party may terminate and nullify this MoU by providing prior written notice of 30days to the other party for any of the reasons.

- ✓ **Termination for Convenience:** For convenience without assigning any reason.
- ✓ **Termination for Cause:** For the breach of obligations /responsibilities / conditions of this agreement by the other party, with an opportunity to cure

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/ rectify such a situation within thirty (30) days to the defaulting party and no remedial action is taken to the satisfaction of the aggrieved party.

- ✓ **Termination for Force Majeure:** In the event of "Force Majeure" as defined in this MoU.
- ✓ **Obligations upon Termination:** Following termination or expiration of this Agreement, in addition to any other obligations existing hereunder or otherwise at law or in equity,

a) The rights and obligations of the parties there shall to be settled by mutual discussion.

b) The agreement arrived at between the parties hereto for the utilization of the intellectual property (defined in clause #13) shall survive the termination of the agreement.

IN WITNESS WHEREOF, the Parties hereto have caused this MoU to be signed in their respective names on this 23rd day of October, 2024.

Director(S&T),
Andaman and Nicobar Administration,
U.T. of Andaman & Nicobar Islands,
Secretariat,
Sri Vijaya Puram,
Andaman -744101.

Director,
National Institute of Ocean
Technology, (NIOT)
Ministry of Earth Sciences,
2nd Floor, NIOT Campus,
Velachery - Tambaram Main Road,
Pallikaranai, Chennai - 600100,
Tamil Nadu.

Witness:

Name: B. RAJ BABU

Address: TGen. Dept. of Sc & Tech

Witness:

Name: G. DHARANI

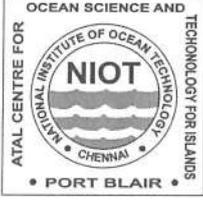
Address: Sec - G. NIOT

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L.O. received
on 07/04/2025 (Mon)

ANNEXURE VI
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Science & Technology
D No. 4626 73
R.Date/ प्राप्ति तिथि 07/3/25



अटल द्वीपीय समुद्र विज्ञान एव प्रौद्योगिकी केंद्र
ATLANTIC CENTRE FOR OCEAN SCIENCE AND TECHNOLOGY FOR ISLANDS
राष्ट्रीय समुद्र प्रौद्योगिकी संस्थान
NATIONAL INSTITUTE OF OCEAN TECHNOLOGY
पृथ्वी विज्ञान मंत्रालय, भारत सरकार
MINISTRY OF EARTH SCIENCES, GOVERNMENT OF INDIA
डॉलीगंज, श्री विजयपुरम -७४४ १०३, अंडमान तथा निकोबार द्वीप समूह
DOLLYGUNJ, SRI VIJAYA PURAM-744103, ANDAMAN AND NICOBAR ISLANDS
Phone: +91 (0) 3192-225095/225083/225789/225089

संख्या: Ref: ACOSTI/OSTI/GEN/2024-25/091

तिथि/Date: 06.03.2025

सेवा में / To

The Member Secretary
Andaman Nicobar Pollution Control Committee
Department of Science and Technology
Dollygnj
Sri Vijaya Puram

महोदय / Sir

विषय/Sub: Submission of details of laboratory facility available with NIOT-ACOSTI - reg.

संदर्भ/Ref: Your letter No.F-7-70/PCC/NGT(O.A.(693/2023)/2024/1046, dt: 26.02.2025.

With regard to the above, please find enclosed details of laboratory facility available with NIOT-ACOSTI as per the Annexure – 1 and Annexure – 2, submitted by your esteem office.

This is for your kind information and necessary action.

धन्यवाद / Thanking you

भवदीय / Yours faithfully

डॉ. दिलीप कुमार झा

Dr. Dilip Kumar Jha

प्रभारी अधिकारी

Officer-In-Charge

LABORATORY ANALYTICAL FACILITIES

Name of the Board / Committee:

PART I: Facility available for monitoring of environmental parameters:

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
A. Sample Matrix / Group of Water and Wastewater				
(a) Physical Tests				
1	Temperature	Yes		
2	Colour	Yes		
3	pH	Yes		
4	Turbidity	Yes		
5	Conductivity	Yes		
6	Total Solids	Yes		
7	Total Dissolved Solids (TDS)	Yes		
8	Total Suspended Solids (TSS)	Yes		
(b) Inorganic Tests				
(i) General & Non-metallic				
1	Alkalinity	Yes		
2	Chloride	Yes		
3	Cyanide	Yes		
4	Dissolved oxygen	Yes		
5	Nitrite nitrogen	Yes		
6	Nitrate nitrogen	Yes		
7	Ammonical nitrogen	Yes		
8	Fluoride	Yes		
9	Hardness (Total)	Yes		

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
10	Calcium	Yes		
11	Magnesium	Yes		
12	Phosphate	Yes		
13	Sulphate	Yes		
14	Sulphide	Yes		
15	Total Residual chlorine (TRC)			
(ii) Trace Metals Tests				
1	Aluminium (Al)	Yes (Outsourced)	ICP-MS available at NIOT, Chennai	
2	Arsenic (As) Total	Yes	"	
3	Barium	Yes	"	
4	Boron	Yes	"	
5	Chromium (Cr) Hexavalent	Yes	"	
6	Chromium (Cr) Total	Yes	"	
7	Cadmium (Cd)	Yes	"	
8	Cobalt (Co)	Yes	"	
9	Copper (Cu)	Yes	"	
10	Iron (Fe)	Yes	"	
11	Lead (Pb)	Yes	"	
12	Manganese (Mn)	Yes	"	
13	Mercury (Hg)	Yes	"	
14	Nickel (Ni)	Yes	"	
15	Potassium (K)	Yes	"	
16	Sodium (Na)	Yes	"	
17	Vanadium (V)	Yes	"	
18	Zinc (Zn)	Yes	"	
19	Selenium (Se)	Yes	"	
(c) Organics (General) and Trace Organics Tests				
1	Biological Oxygen Demand (BOD)	Yes		
2	Chemical oxygen demand (COD)	No		

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
3	Oil & Grease	Yes		
4	Phenolic Compounds as C ₆ H ₅ OH	No		
5	Benzopyrene	No		
6	Pesticides			
6.a	Organochlorine Pesticides (OCPs) Tests			
i	Aldrin	No		
ii	Alpha Endosulphan	No		
iii	p,p-'DDT	No		
iv	Alpha-HCH	No		
v	Beta HCH	No		
vi	Beta Endosulphan	No		
vii	Gama-HCH	No		
viii	o,p-'DDT	No		
ix	p,p-'DDE	No		
6.b	Organophosphorus Pesticides (OPPs) Tests			
i	Malathion	No		
ii	Methyl parathion	No		
iii	Chlorpyriphos	No		
iv	Dimethoate	No		
v	Dieldrin	No		
vi	Ethion	No		
(d) Microbiological Tests				
1	Total Coliform	Yes		
2	Faecal Coliform	Yes		
3	E .Coli	Yes		
4	Faecal Streptococci	Yes		
(e) Toxicological Tests				
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	Yes		
B. Sample Matrix / Group of Solid / Solid Waste				

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
(a) Soil / Sediment / Compost Tests				
1	Cation Exchange Capacity (CEC)	No		
2	Electrical Conductivity (EC)	No		
3	Organic carbon (Chemical Method)	Yes		
4	pH	Yes		
5	Soil moisture	Yes		
6	Total nitrogen	Yes		
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	Yes		
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests				
1	Corrosivity	No		
2	Ignitability (Flash Point)	No		
3	Loss on Drying at 105°C (% Moisture Content)	No		
4	Loss on Drying at 550°C (% Organic Content)	No		
5	pH	No		
6	Organic carbon/matter (Chemical Method)	No		
7	Calorific Value	No		
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As, Cd, Cr, Pb, Ni)	No		
C. Sample Matrix / Group of Analytes: Air				
(a) Ambient Air				
1	Nitrogen dioxide as NO ₂	Yes		
2	Sulphur dioxide (SO ₂)	Yes		
3	Particulate matter (PM ₁₀)	Yes		
4	Particulate matter (PM _{2.5})	No		
5	Carbon Monoxide	No		
6	Ozone	No		
7	Benzene	No		
8	Ammonia	No		
9	Metals in Particulate Matter, Pb	No		
10	Metals in Particulate Matter, As	No		

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
11	Metals in Particulate Matter, Ni	No		
12	Particulate Benzo-a-Pyrene (BaP)	No		
(b) Stack Gas / Stationary Source Emission				
1	Particulate Matter	No		
2	Sulphur Dioxide	No		
3	Carbon Dioxide	No		
4	Carbon Monoxide (NDIR based Method)	No		
5	Temperature	No		
6	Moisture	No		
7	Oxygen	No		
8	Oxides of Nitrogen	No		
9	Halides (HCL/HF)	No		
(c) Noise Level				
1	Ambient Noise level measurement (20 to 140 dB)	Yes		
2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	No		
(d) Meteorological Monitoring				
1	Ambient Temperature	Yes		
2	Wind direction	Yes		
3	Wind speed	Yes		
4	Relative Humidity	Yes		
5	Mixing Height	No		

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)

S. No.	Name of Instrument / Equipment's	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes				
a) Mandatory Requirements				
1.	Portable / Pen type pH meter / pH strip	Yes		
2.	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes		
3.	Electrical Conductivity meter pen type	Yes		
4.	Flow meter / Physical flow measuring	Yes		
5.	GPS / Mobile with GPS app	Yes		
6.	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes		
7.	Thermometer	Yes		
8.	Stainless steel bucket with nylon rope and mug	Yes		
9.	Ground water level measuring device	No		
10.	Scoop / shovel	No		
11.	Auger / core sampler	No		
b) Optional Requirements				
1.	Bottom Sampler / Depth sampler	Yes		
2.	Chloroscope for residual chlorine	No		
3.	Vandom or equivalent water sampler (Automatic sampler when composite sampling to be done)	No		
4.	Ekman Dredge	No		
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring				
a) Mandatory Requirements				
1	Fine dust samplers PM _{2.5} (*4 Nos)	No		
2	Respirable Dust Sampler PM 10 (* 4 Nos)	No		
3	High Volume Sampler (SPM) (4 Nos)	Yes		

S. No.	Name of Instrument / Equipment's	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
4	Handy Sampler with set of glass impingers (*2 Nos)	No		
5	Low Volume Sampler (LVS)	No		
6	Tedler bags different sizes	No		
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes		
8	Nitrogen Cylinder portable	Yes		
9	Activated Charcoal tubes/ Tenex	No		
10	Barometer (Digital)	Yes		
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	No		
12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly	No		
13	Monoblock type, rotary design vacuum pump	No		
14	Orsat Apparatus	No		
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	No		
16	Stainless steel heated Sampling Probes with thimble holders short and long	No		
17	Flue Gas analyzer	No		
18	Thermometer/ Thermocouple	Yes		
19	Calibrator for Noise Meters	No		
20	Digital Sound level (Noise) Metres	Yes		
21	Portable TOC Analyzer for emission monitoring.	Yes		
22	Polyurethane Foam PUF Sampler	No		

S. No.	Name of Instrument / Equipment's	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
b) Optional Requirements				
1	Anemometer	Yes		
2	Weather Monitoring system	Yes		
3	Wind speed/wind direction monitor	Yes		
4	Continuous Ambient Air Monitoring System, Fixed	Yes		
5	Continuous PM ₁₀ Analyzer	No		
6	Continuous Ambient Air Monitoring System, Mobile	No		
7	Continuous PM _{2.5} analyzer	No		
8	Ambient Nitrogen Oxides (NO-NO ₂ -NO _x Analyzer	No		
9	Ambient Ozone Analyzer	No		
10	Ambient BTEX Analyzer	No		
11	Multipoint Gas Calibration system	No		
12	Ambient Sulphur Dioxide analyzer	No		
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	No		
14	Total Hydrocarbon analyzer	No		
15	Ambient Ammonia analyzer	No		
16	Zero Gas Generator	No		
17	Synthetic Air Cylinder	No		
18	Calibration Gas Cylinders, SO ₂ , NO, CO, NH ₃ , Benzene and Toluene One each with stainless steel Regulators	No		
19	Continuous emission monitoring equipment	No		
20	19 inch Rack mounting system for air analyzers	No		
21	Dry Gas Meter	No		
22	Diesel Exhaust analyzer	No		
23	Exhaust CO/HC analyzer with Sampling Probe	No		
24	Automated Noise Monitoring System	No		
25	Integrating Sound level meter	No		

S. No.	Name of Instrument / Equipment's	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
26	Continuous PM ₁₀ & PM _{2.5} Monitoring Analyzer TEOM system	No		
27	Top loading orifice kit for calibration of HVS	No		
28	Permeation tubes (SO ₂ , NO-NO ₂ -NO _x , NH ₃ , BTX)	No		
C. List of Equipment required for processing of Environmental Samples:				
a) Mandatory Requirements				
1	Accelerated Solvent Extraction (ASE) (System)	Yes		
2	Ammonia distillation assembly/TKN Analyzer	No		
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes		
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	No		
5	Autoclave (*2 Nos)	Yes		
6	Bacteriological Incubators Stainless steel (*2 Nos)	Yes		
7	Bio safety cabinets	Yes		
8	BOD Incubators (2 nos.)	Yes		
9	Centrifuge	Yes		
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	No		
11	Cyanide Distillation Assembly (3)	No		
12	Deep Freezer- Capacity 500 litre	Yes		
13	Laboratory Ball Mill Grinder	No		
14	Laboratory Grinder	Yes		
15	Laminar Flow bench for Microbiological analysis	Yes		
16	Magnetic Stirrer with heating system (*2 Nos)	Yes		
17	Mechanical Shaker	Yes		
18	Membrane Filtration assembly with vacuum pump (2 nos.)	Yes		
19	Microbial culture refrigerator	Yes		

S. No.	Name of Instrument / Equipment's	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
20	Microwave Digester with 16 vessels/ Hot Plate	Yes		
21	Muffle Furnace (*1 Nos), Range 1200 C	No	3 months	
22	Phenol distillation assembly (3)	No		
23	Plate counter, Manual/Automatic	Yes		
24	Digestion Chambers/ Fume hood	Yes		
25	Digital Thermometer & Humidity meter- All lab area	Yes		
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml	No	3 months	
27	Filtration Assembly with vacuum pump	Yes		
28	Fluoride Distillation Assembly (3)	No		
29	Arsenic / Fluoride Glass Distillation assemblies	No		
30	Glass Double Distillation Assembly /Water Purification System	Yes		
31	Heating mantles (2 nos.)	Yes		
32	Hot plates (small, Medium and Large) (*2 nos.)	Yes		
33	Thermo Hygrometer	No		
34	Imhoff Cone	No		
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)	Yes		
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.	Yes		
37	Rotary Evaporator (Buchi type) with water recirculating chiller	Yes		
38	Separating funnel shaker	Yes		
39	Soxhlet Apparatus	Yes		
40	Solid Phase Extraction (SPE) /SPME Extraction system	Yes		
41	Thermometer (Alcohol)	No		
42	Dry & wet bulb Thermometer	Yes		

S. No.	Name of Instrument / Equipment's	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)	No		
44	Ultra sonic water bath- Capacity 3 litre	Yes		
45	Water Bath with temperature control (*2 Nos)	Yes		
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	No		
D. Analytical Instruments at Environmental Laboratories				
a) Mandatory Requirements				
1.	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)	No		
2.	Binocular Stereo Zoom Microscope	Yes		
3.	Bomb Calorimeter	No		
4.	BTX Analyzer with BTX calibrator	No		
5.	Colony counter	Yes		
6.	Conductivity meter- 2 nos.	Yes		
7.	Environment conditioning chamber	No		
8.	Digital Burettes- 50 ml*2, 100 ml*2	No		
9.	Dissolved Oxygen Meter (Bench model)	No		
10.	Flame Photometer	No		
11.	Flash Point Apparatus	No		
12.	Gas Chromatograph Mass Spectrometer	Yes		
13.	High Performance Liquid Chromatograph (HPLC)	Yes		
14.	Inductively Coupled Plasma (ICP) Spectrometer-OES	No		
15.	Ion Chromatograph Anion & Cations	No		
16.	Methane and Non-Methane (NMHC) Analyzer	No		
17.	Microscope – 100x	Yes		
18.	Microscope Binocular Research	No		

S. No.	Name of Instrument / Equipment's	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
19.	CO (NDIR based) Analyzer	No		
20.	Nephelometer (Turbidity Meter)	Yes		
21.	pH-Meter with combined electrode (3 point)- 2 nos.	Yes		
22.	Specific ion Analyzer with ion selective electrodes	No		
23.	Spectrophotometer Visible (Portable)	Yes		
24.	TKN Analyzer semi-automatic with aluminum block digester	No		
25.	UV-Vis Spectrophotometer	Yes		
26.	Moisture Content Analyzer	No		
b) Optional Requirements				
1	Automatic Titration Assembly	No		
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	Yes		
3	EDXRF Analyzer/WDXRF Analyzer	No		
4	Fourier-transform infrared Spectrometer (FTIR)	Yes		
5	Flocculator (Jar testing apparatus)	No		
6	Toxic Gas Analyzer	No		
7	Organic Halogen (AOX/TOX) Analyzer	No		
8	TOC Analyzer	Yes		
9	High Resolution Mass Spectrometer (HRGC-HRMS)	Yes		
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer	Yes		
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	No		

Note: It is requested to please ensure that each sheet is created separately for each laboratory and rename the sheet accordingly. For e.g. Central Laboratory, Regional Laboratory etc

LABORATORY ANALYTICAL FACILITIES

Name of the Board / Committee: ANDAMAN & NICOBAR POLLUTION CONTROL COMMITTEE (ANPCC)

PART I: Facility available for monitoring of environmental parameters:

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in mon/hs)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. Sample Matrix / Group of Water and Wastewater					
(a) Physical Tests					
1	Temperature	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. However, steps are underway to establish facilities at ANPCC. The specifications have been finalized in the Action Plan for utilizing the funds released under the sub-component 'Assistance for Abatement of Pollution,' and procurement has been initiated via the GEM Portal.	Available with NIOT
2	Colour	Yes	31-07-2025	The specifications for utilizing the funds released under the sub-component 'Assistance for Abatement of Pollution' have been finalized in the Action Plan and submitted to CPCB via letter No. 5-2/PCC/Fin. Asst./2007/1387 dated 16/03/2022. Meanwhile, as per the MOU between ANPCC and NIOT, the facility at NIOT is currently being used.	Available with NIOT
3	pH	Yes	31-07-2025	-	
4	Turbidity	Yes	31-07-2025	-	
5	Conductivity	Yes	31-07-2025	-	
6	Total Solids	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to set up facilities at ANPCC. The specifications for utilizing the funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement has been initiated through the GEM Portal.	Available with NIOT
7	Total Dissolved Solids (TDS)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. At the same time, steps are being taken to establish facilities at ANPCC. The specifications for utilizing the funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement has begun through the GEM Portal.	Available with NIOT
8	Total Suspended Solids (TSS)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to establish facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	Available with NIOT
(b) Inorganic Tests					
(i) General & Non-metallic					
1	Alkalinity	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to set up facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is now in progress through the GEM Portal.	
2	Chloride	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are underway to establish facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement has been initiated through the GEM Portal.	
3	Cyanide	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
4	Dissolved oxygen	Yes	-	-	
5	Nitrite nitrogen	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
6	Nitrate nitrogen	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
7	Ammonical nitrogen	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
8	Fluoride	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
9	Hardness (Total)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to set up facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway via the GEM Portal.	Available with NIOT
10	Calcium	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
11	Magnesium	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
12	Phosphate	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT

13	Sulphate	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is in progress via the GEM Portal.	
14	Sulphide	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
15	Total Residual chlorine (TRC)	No	31-07-2025	The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	
(H) Trace Metals Tests					
1	Aluminium (Al)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
2	Arsenic (As) Total	Yes	30-08-2025	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters	Available with NIOT
3	Barium	Yes	30-08-2025		Available with NIOT
4	Boron	Yes	30-08-2025		Available with NIOT
5	Chromium (Cr) Hexavalent	Yes	30-08-2025		Available with NIOT
6	Chromium (Cr) Total	Yes	30-08-2025		Available with NIOT
7	Cadmium (Cd)	Yes	30-08-2025		Available with NIOT
8	Cobalt (Co)	Yes	30-08-2025		Available with NIOT
9	Copper (Cu)	Yes	-		Available with NIOT
10	Iron (Fe)	Yes	-		Available with NIOT
11	Lead (Pb)	Yes	-		Available with NIOT
12	Manganese (Mn)	Yes	-		Available with NIOT
13	Mercury (Hg)	Yes	-		Available with NIOT
14	Nickel (Ni)	Yes	-		Available with NIOT
15	Potassium (K)	Yes	-		Available with NIOT
16	Sodium (Na)	Yes	-		Available with NIOT
17	Vanadium (V)	Yes	-		Available with NIOT
18	Zinc (Zn)	Yes	-		Available with NIOT
19	Selenium (Se)	Yes	-		Available with NIOT
(c) Organics (General) and Trace Organics Tests					
1	Biological Oxygen Demand (BOD)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	Available with NIOT
2	Chemical oxygen demand (COD)	No	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	
3	Oil & Grease	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	Available with NIOT
4	Phenolic Compounds as C ₆ H ₅ OH	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
5	Benzopyrene	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
6	Pesticides				
6.a	Organochlorine Pesticides (OCPs) Tests				
i	Aldrin	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters..	
ii	Alpha Endosulphan	No	12 Months		
iii	p,p'-DDT	No	12 Months		
iv	Alpha-HCH	No	12 Months		
v	Beta HCH	No	12 Months		
vi	Beta Endosulphan	No	12 Months		
vii	Gamma-HCH	No	12 Months		
viii	o,p'-DDT	No	12 Months		
ix	p,p'-DDE	No	12 Months		
6.b	Organophosphorus Pesticides (OPPs) Tests				
i	Malathion	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
ii	Methyl parathion	No	12 Months		
iii	Chlorpyrifos	No	12 Months		

iv	Dimethoate	No	12 Months		
v	Dieldrin	No	12 Months		
vi	Ethion	No	12 Months		
(d) Microbiological Tests					
1	Total Coliform	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
2	Faecal Coliform			However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	
3	E. Coli	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
4	Faecal Streptococci				
(e) Toxicological Tests					
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
B. Sample Matrix / Group of Solid / Solid Waste					
(a) Soil / Sediment / Compost Tests					
1	Cation Exchange Capacity (CEC)	No	12 Months		
2	Electrical Conductivity (EC)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
3	Organic carbon (Chemical Method)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
4	pH	Yes	30-08-2025	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	Available with NIOT
5	Soil moisture	Yes	30-08-2025		
6	Total nitrogen	Yes	30-08-2025		Available with NIOT
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	Yes	30-08-2025		Available with NIOT
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests					
1	Corrosivity	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
2	Ignitability (Flash Point)				
3	Loss on Drying at 1050C (% Moisture Content)				
4	Loss on Drying at 5500C (% Organic Content)	No			
5	pH	Yes			
6	Organic carbon/matter (Chemical Method)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
7	Calorific Value				
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)				
C. Sample Matrix / Group of Analyses: Air					
(a) Ambient Air					
1	Nitrogen dioxide as NO2	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
2	Sulphur dioxide (SO2)	Yes	-	However, steps have been taken for setting up of facility at ANPCC, spectrophotometer has been purchased, and the specifications for the reagents have been finalized, with the purchase to be made through the GEM portal. The purchased RDS equipment is equipped with the capability to analyze gaseous pollutants.	Available with NIOT
3	Particulate matter (PM10)	Yes	-		
4	Particulate matter (PM2.5)	Yes	-		
5	Carbon Monoxide		12 Months	The Stack Monitoring Kit specification has been finalized in the Action Plan for utilizing funds under the sub-component 'Assistance for Abatement of Pollution.	
6	Ozone	No			
7	Benzene	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
8	Ammonia				
9	Metals in Particulate Matter, Pb				
10	Metals in Particulate Matter, As				
11	Metals in Particulate Matter, Ni				
12	Particulate Benzo-a-Pyrene (BaP)				
(b) Stack Gas / Stationary Source Emission					
1	Particulate Matter	No	12 Months	The Specification of Stack Monitoring kit has been finalised in the Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution'	
2	Sulphur Dioxide	No	31-07-2025		
3	Carbon Dioxide				
4	Carbon Monoxide (NDIR based Method)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
5	Temperature	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
6	Moisture				
7	Oxygen				
8	Oxides of Nitrogen	No	31-07-2025	The specification of the Stack Monitoring Kit has been finalized in the Action Plan for the utilization of funds released under the sub-component 'Assistance for Abatement of Pollution.	
9	Halides (HCL/HF)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
(c) Noise Level					
1	Ambient Noise level measurement (20 to 140 dB)	Yes	-		

2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	Yes	-	-	
(d) Meteorological Monitoring					
1	Ambient Temperature	Yes	-	ANPCC has installed Continuous Ambient Air Quality Monitoring Station (CAAQMS) which as facilities to monitor metrological monitoring.	
2	Wind direction	Yes	-		
3	Wind speed	Yes	-		
4	Relative Humidity	Yes	-		
5	Mixing Height	No	12 Months		

Specific remarks, if any:

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes					
a) Mandatory Requirements					
1	Portable / Pen type pH meter / pH strip	Yes	-	-	
2	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes	-	-	
3	Electrical Conductivity meter pen type	Yes	-	-	
4	Flow meter / Physical flow measuring	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
5	GPS / Mobile with GPS app	Yes	-	-	
6	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
7	Thermometer	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component- 'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
8	Stainless steel bucket with nylon rope and mug	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
9	Ground water level measuring device	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
10	Scoop / shovel	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
11	Auger / core sampler	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
b) Optional Requirements					
1	Bottom Sampler / Depth sampler	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
2	Chloroscope for residual chlorine	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
3	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)				
4	Ekman Dredge				
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring					
a) Mandatory Requirements					
1	Fine dust samplers PM2.5 (*4 Nos)	Yes	-	-	
2	Respirable Dust Sampler PM 10 (*4 Nos)	Yes	-	-	
3	High Volume Sampler (SPM) (4 Nos)	Yes	-	-	
4	Handy Sampler with set of glass impingers (*2 Nos)	No	31-07-2025	Glass Impinges are available, and Specification finalized in Action Plan for utilization of funds released under the sub-component- 'Assistance of Abatement of Pollution.	
5	Low Volume Sampler (LVS)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
6	Tedler bags different sizes	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
8	Nitrogen Cylinder portable	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT

9	Activated Charcoal tubes/ Tenex	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
10	Barometer (Digital)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
13	Monoblock type, rotary design vacuum pump	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
14	Orsat Apparatus	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
16	Stainless steel heated Sampling Probes with thimble holders short and long	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
17	Flue Gas analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
18	Thermometer/ Thermocouple	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
19	Calibrator for Noise Meters	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
20	Digital Sound level (Noise) Metres	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
21	Portable TOC Analyzer for emission monitoring	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
22	Polyurethane Foam PUF Sampler	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
b) Optional Requirements					
1	Anemometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
2	Weather Monitoring system	Yes	-	These facilities are available in the CAAQMS	
3	Wind speed/wind direction monitor	Yes	-		
4	Continuous Ambient Air Monitoring System, Fixed	Yes	-		
5	Continuous PM10 Analyzer	Yes	-		
6	Continuous Ambient Air Monitoring System, Mobile	No	12 Months		At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.
7	Continuous PM2.5 analyzer	Yes	-	These facilities are available in the CAAQMS	
8	Ambient Nitrogen Oxides (NO-NO2-NOx Analyzer)	Yes	-		
9	Ambient Ozone Analyzer	Yes	-		
10	Ambient BTEX Analyzer	Yes	-		
11	Multipoint Gas Calibration system	Yes	- *		
12	Ambient Sulphur Dioxide analyzer	Yes	-		
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	Yes	-		
14	Total Hydrocarbon analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
15	Ambient Ammonia analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
16	Zero Gas Generator	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
17	Synthetic Air Cylinder	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
18	Calibration Gas Cylinders, SO ₂ , NO, CO, NH ₃ , benzene and Toluene One each with stainless steel Regulators	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
19	Continuous emission monitoring equipment	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
20	19 inch Rack mounting system for air analyzers	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
21	Dry Gas Meter	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
22	Diesel Exhaust analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

23	Exhaust CO/HC analyzer with Sampling Probe	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
24	Automated Noise Monitoring System	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
25	Integrating Sound level meter	Yes			
26	Continuous PM10& PM2.5 Monitoring Analyzer TEOM system	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
27	Top loading orifice kit for calibration of HVS	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
28	Permeation tubes (SO ₂ , NO-NO ₂ -NO _x ,NH ₃ , BTX)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
C. List of Equipment required for processing of Environmental Samples:					
a) Mandatory Requirements					
1	Accelerated Solvent Extraction (ASE) System	Yes	-	-	Available with NIOT
2	Ammonia distillation assembly/TKN Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes	31-07-2025	-	Available with NIOT
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	No			
5	Autoclave (*2 Nos)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
6	Bacteriological Incubators Stainless steel (*2 Nos)	Yes	31-07-2025		Available with NIOT
7	Bio safety cabinets	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
8	BOD Incubators (2 nos.)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
9	Centrifuge	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	No	31-07-2025	Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution'.	
11	Cyanide Distillation Assembly (3)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
12	Deep Freezer- Capacity 500 litre	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
13	Laboratory Ball Mill Grinder	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
14	Laboratory Grinder	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
15	Laminar Flow bench for Microbiological analysis	Yes	31-07-2025	Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution' and submitted to CPCB vide letter No. 5-2/PCC/Fin. Asst./2007/1387 dated 16/03/2022. However, as per the MOU between ANPCC and NIOT, the facility at NIOT is being used.	Available with NIOT
16	Magnetic Stirrer with heating system (*2 Nos)	Yes	-	-	1 No. with ANPCC & 2 Nos. Available with NIOT
17	Mechanical Shaker	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
18	Membrane Filtration assembly with vacuum pump (2 nos.)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
19	Microbial culture refrigerator	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
20	Microwave Digester with 16 vessels/ Hot Plate	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
21	Muffle Furnace (*1 Nos), Range 1200 C	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
22	Phenol distillation assembly (3)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
23	Plate counter, Manual/Automatic	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
24	Digestion Chambers/ Fume hood	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
25	Digital Thermometer & Humidity meter- All lab area	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

27	Filtration Assembly with vacuum pump	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
28	Fluoride Distillation Assembly (3)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
29	Arsenic / Fluoride Glass Distillation assemblies	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
30	Glass Double Distillation Assembly /Water Purification System	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
31	Heating mantles (2 nos.)	Yes	-	-	1 Nos.
32	Hot plates (small, Medium and Large) (*2 nos.)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
33	Thermo Hygrometer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
34	Imhoff Cone	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
37	Rotary Evaporator (Buchi type) with water recirculating chiller	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
38	Separating funnel shaker	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
39	Soxhlet Apparatus	Yes	30-08-2025	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	Available with NIOT
40	Solid Phase Extraction (SPE) /SPME Extraction system	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
41	Thermometer (Alcohol)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
42	Dry & wet bulb Thermometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
44	Ultra sonic water bath- Capacity 3 litre	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
45	Water Bath with temperature control (*2 Nos)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

D. Analytical Instruments at Environmental Laboratories

a) Mandatory Requirements

1	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
2	Binocular Stereo Zoom Microscope	Yes	-	-	Available with NIOT
3	Bomb Calorimeter	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
4	BTX Analyzer with BTX calibrator	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
5	Colony counter	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
6	Conductivity meter- 2 nos.	Yes	-	-	
7	Environment conditioning chamber	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
8	Digital Burettes- 50 ml*2, 100 ml*2	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
9	Dissolved Oxygen Meter (Bench model)	No	12 Months	Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution'.	
10	Flame Photometer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
11	Flash Point Apparatus	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

12	Gas Chromatograph Mass Spectrometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
13	High Performance Liquid Chromatograph (HPLC)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
14	Inductively Coupled Plasma (ICP) Spectrometer-OES	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
15	Ion Chromatograph Anion & Cations	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
16	Methane and Non Methane (NMHC) Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
17	Microscope – 100x	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
18	Microscope Binocular Research	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
19	CO (NDIR based) Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
20	Nephelometer (Turbidity Meter)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
21	pH-Meter with combined electrode (3 point)- 2 nos.	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
22	Specific ion Analyzer with ion selective electrodes	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
23	Spectrophotometer Visible (Portable)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
24	TKN Analyzer semi-automatic with aluminum block digester	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
25	UV-Vis Spectrophotometer	Yes	-		
26	Moisture Content Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
b) Optional Requirements					
1	Automatic Titration Assembly	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
3	EDXRF Analyzer/WDXRF Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
4	Fourier-transform infrared Spectrometer (FTIR)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
5	Flocculator (Jar testing apparatus)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
6	Toxic Gas Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
7	Organic Halogen (AOX/TOX) Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
8	TOC Analyzer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
9	High Resolution Mass Spectrometer (HRGC-HRMS)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

Specific remarks, if any:

Note: It is requested to please ensure that each sheet is created separately for each laboratory and rename the sheet accordingly. For e.g. Central Laboratory, Regional Laboratory etc

LABORATORY ANALYTICAL FACILITIES

Name of the Board / Committee: Andaman & Nicobar Pollution Control Committee

PART I: Facility available for monitoring of environmental parameters:

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. Sample Matrix / Group of Water and Wastewater					
(a) Physical Tests					
1	Temperature	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. However, steps are underway to establish facilities at ANPCC. The specifications have been finalized in the Action Plan for utilizing the funds released under the sub-component 'Assistance for Abatement of Pollution,' and procurement has been initiated via the GEM Portal.	Available with NIOT
2	Colour	Yes	31-07-2025	The specifications for utilizing the funds released under the sub-component 'Assistance for Abatement of Pollution' have been finalized in the Action Plan and submitted to CPCB via letter No. 5-2/PCC/Fin. Asst./2007/1387 dated 16/03/2022. Meanwhile, as per the MOU between ANPCC and NIOT, the facility at NIOT is currently being used.	Available with NIOT
3	pH	Yes	31-07-2025	-	
4	Turbidity	Yes	31-07-2025	-	
5	Conductivity	Yes	31-07-2025	-	
6	Total Solids	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to set up facilities at ANPCC. The specifications for utilizing the funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement has been initiated through the GEM Portal.	Available with NIOT
7	Total Dissolved Solids (TDS)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. At the same time, steps are being taken to establish facilities at ANPCC. The specifications for utilizing the funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement has begun through the GEM Portal.	Available with NIOT
8	Total Suspended Solids (TSS)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to establish facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	Available with NIOT
(b) Inorganic Tests					
(i) General & Non-metallc					
1	Alkalinity	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to set up facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is now in progress through the GEM Portal.	
2	Chloride	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are underway to establish facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement has been initiated through the GEM Portal.	
3	Cyanide	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
4	Dissolved oxygen	Yes	-	-	
5	Nitrite nitrogen	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
6	Nitrate nitrogen	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
7	Ammonical nitrogen	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
8	Fluoride	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
9	Hardness (Total)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Meanwhile, steps are being taken to set up facilities at ANPCC. The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway via the GEM Portal.	Available with NIOT
10	Calcium	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT

11	Magnesium	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT	
12	Phosphate	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT	
13	Sulphate	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is in progress via the GEM Portal.		
14	Sulphide	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT	
15	Total Residual chlorine (TRC)	No	31-07-2025	The specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.		
(II) Trace Metals Tests						
1	Aluminium (Al)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT	
2	Arsenic (As) Total	Yes	30-08-2025		Available with NIOT	
3	Barium	Yes	30-08-2025	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters	Available with NIOT	
4	Boron	Yes	30-08-2025		Available with NIOT	
5	Chromium (Cr) Hexavalent	Yes	30-08-2025		Available with NIOT	
6	Chromium (Cr) Total	Yes	30-08-2025		Available with NIOT	
7	Cadmium (Cd)	Yes	30-08-2025		Available with NIOT	
8	Cobalt (Co)	Yes	30-08-2025		Available with NIOT	
9	Copper (Cu)	Yes	-		Available with NIOT	
10	Iron (Fe)	Yes	-		Available with NIOT	
11	Lead (Pb)	Yes	-		Available with NIOT	
12	Manganese (Mn)	Yes	-		Available with NIOT	
13	Mercury (Hg)	Yes	-		Available with NIOT	
14	Nickel (Ni)	Yes	-		Available with NIOT	
15	Potassium (K)	Yes	-		Available with NIOT	
16	Sodium (Na)	Yes	-		Available with NIOT	
17	Vanadium (V)	Yes	-		Available with NIOT	
18	Zinc (Zn)	Yes	-		Available with NIOT	
19	Selenium (Se)	Yes	-		Available with NIOT	
(c) Organics (General) and Trace Organics Tests						
1	Biological Oxygen Demand (BOD)	Yes	31-07-2025		As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	Available with NIOT
2	Chemical oxygen demand (COD)	No	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.		
3	Oil & Grease	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the NIOT facility is available. Steps are being taken to establish facilities at ANPCC. Specifications for utilizing funds under the 'Assistance for Abatement of Pollution' sub-component have been finalized, and procurement is underway through the GEM Portal.	Available with NIOT	
4	Phenolic Compounds as C ₆ H ₅ OH	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.		
5	Benzopyrene	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.		
6	Pesticides					
6.a	Organochlorine Pesticides (OCPs) Tests					
i	Aldrin	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters..		
ii	Alpha Endosulphan	No	12 Months			
iii	p,p'-DDT	No	12 Months			
iv	Alpha-HCH	No	12 Months			
v	Beta HCH	No	12 Months			
vi	Beta Endosulphan	No	12 Months			
vii	Gamma-HCH	No	12 Months			
viii	o,p'-DDT	No	12 Months			
ix	p,p'-DDE	No	12 Months			
6.b	Organophosphorus Pesticides (OPP) Tests					
i	Malathion	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.		
ii	Methyl parathion	No	12 Months			
iii	Chlorpyrifos	No	12 Months			
iv	Dimethoate	No	12 Months			
v	Dieldrin	No	12 Months			
vi	Ethion	No	12 Months			
(d) Microbiological Tests						

1	Total Coliform	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
2	Faecal Coliform				
3	E. Coli	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
4	Faecal Streptococci				
(e) Toxicological Tests					
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	No	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
B. Sample Matrix / Group of Solid / Solid Waste					
(a) Soil / Sediment / Compost Tests					
1	Cation Exchange Capacity (CEC)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
2	Electrical Conductivity (EC)	No	12 Months		
3	Organic carbon (Chemical Method)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
4	pH	Yes	30-08-2025	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
5	Soil moisture	Yes	30-08-2025		Available with NIOT
6	Total nitrogen	Yes	30-08-2025		Available with NIOT
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	Yes	30-08-2025		Available with NIOT
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests					
1	Corrosivity	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
2	Ignitability (Flash Point)	No			
3	Loss on Drying at 1050C (% Moisture Content)				
4	Loss on Drying at 5500C (% Organic Content)				
5	pH	Yes			
6	Organic carbon/matter (Chemical Method)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
7	Calorific Value				
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)				
C. Sample Matrix / Group of Analytes: Air					
(a) Ambient Air					
1	Nitrogen dioxide as NO2	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available	Available with NIOT
2	Sulphur dioxide (SO2)	Yes	-		Available with NIOT
3	Particulate matter (PM10)	Yes	-		
4	Particulate matter (PM2.5)	Yes	-		
5	Carbon Monoxide	No	12 Months	The Stack Monitoring Kit specification has been finalized in the Action Plan for utilizing funds under the sub-component 'Assistance for	
6	Ozone				
7	Benzene	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
8	Ammonia				
9	Metals in Particulate Matter, Pb				
10	Metals in Particulate Matter, As				
11	Metals in Particulate Matter, Ni				
12	Particulate Benzo-a-Pyrene (BaP)				
(b) Stack Gas / Stationary Source Emission					
1	Particulate Matter	No	12 Months	The Specification of Stack Monitoring kit has been finalised in the Action Plan for utilization of funds released under the sub-component- 'Assistance of Abatement of Pollution'	
2	Sulphur Dioxide	No	31-07-2025		
3	Carbon Dioxide				
4	Carbon Monoxide (NDIR based Method)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
5	Temperature	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
6	Moisture				
7	Oxygen				
8	Oxides of Nitrogen	No	31-07-2025	The specification of the Stack Monitoring Kit has been finalized in the Action Plan for the utilization of funds released under the sub-component 'Assistance for Abatement of Pollution.	
9	Halides (HCL/HF)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
(c) Noise Level					
1	Ambient Noise level measurement (20 to 140 dB)	Yes	-		
2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	Yes	-		
(d) Meteorological Monitoring					
1	Ambient Temperature	Yes	-	ANPCC has installed Continuous Ambient Air Quality Monitoring Station (CAAQMS) which as facilities to monitor metrological monitoring.	
2	Wind direction	Yes	-		
3	Wind speed	Yes	-		
4	Relative Humidity	Yes	-		
5	Mixing Height	No	12 Months		

Specific remarks, if any:

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes					
a) Mandatory Requirements					
1	Portable / Pen type pH meter / pH strip	Yes	-	-	
2	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes	-	-	
3	Electrical Conductivity meter pen type	Yes	-	-	
4	Flow meter / Physical flow measuring	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
5	GPS / Mobile with GPS app	Yes	-	-	
6	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
7	Thermometer	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
8	Stainless steel bucket with nylon rope and mug	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
9	Ground water level measuring device	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
10	Scoop / shovel	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
11	Auger / core sampler	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
b) Optional Requirements					
1	Bottom Sampler / Depth sampler	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
2	Chloroscope for residual chlorine	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
3	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)				
4	Ekman Dredge				
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring					
a) Mandatory Requirements					
1	Fine dust samplers PM2.5 (*4 Nos)	Yes	-	-	
2	Respirable Dust Sampler PM 10 (* 4 Nos)	Yes	-	-	
3	High Volume Sampler (SPM) (4 Nos)	Yes	-	-	
4	Handy Sampler with set of glass impingers (*2 Nos)	No	31-07-2025	Glass Impingers are available, and Specification finalized in Action Plan for utilization of funds released under the sub-component-' Assistance of Abatement of Pollution.	
5	Low Volume Sampler (LVS)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
6	Tedler bags different sizes	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
8	Nitrogen Cylinder portable	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
9	Activated Charcoal tubes/ Tenex	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
10	Barometer (Digital)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
13	Monoblock type, rotary design vacuum pump	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
14	Orsat Apparatus	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
16	Stainless steel heated Sampling Probes with thimble holders short and long	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
17	Flue Gas analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
18	Thermometer/ Thermocouple	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
19	Calibrator for Noise Meters	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
20	Digital Sound level (Noise) Metres	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
21	Portable TOC Analyzer for emission monitoring.	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
22	Polyurethane Foam PUF Sampler	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
b) Optional Requirements					
1	Anemometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
2	Weather Monitoring system	Yes	-	These facilities are available in the CAAQMS	
3	Wind speed/wind direction monitor	Yes	-		
4	Continuous Ambient Air Monitoring System, Fixed	Yes	-		
5	Continuous PM10 Analyzer	Yes	-		
6	Continuous Ambient Air Monitoring System, Mobile	No	12 Months		At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.
7	Continuous PM2.5 analyzer	Yes	-	These facilities are available in the CAAQMS	
8	Ambient Nitrogen Oxides (NO-NO2-NOx Analyzer	Yes	-		
9	Ambient Ozone Analyzer	Yes	-		
10	Ambient BTEX Analyzer	Yes	-		
11	Multipoint Gas Calibration system	Yes	-		
12	Ambient Sulphur Dioxide analyzer	Yes	-		
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	Yes	-		
14	Total Hydrocarbon analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
15	Ambient Ammonia analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
16	Zero Gas Generator	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
17	Synthetic Air Cylinder	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
18	Calibration Gas Cylinders, SO2, NO, CO, NH3B, benzene and Toluene One each with stainless steel Regulators	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
19	Continuous emission monitoring equipment	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
20	19 inch Rack mounting system for air analyzers	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
21	Dry Gas Meter	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
22	Diesel Exhaust analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
23	Exhaust CO/HC analyzer with Sampling Probe	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
24	Automated Noise Monitoring System	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

25	Integrating Sound level meter	Yes			
26	Continuous PM10& PM2.5 Monitoring Analyzer TEOM system	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
27	Top loading orifice kit for calibration of HVS	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
28	Permeation tubes (SO ₂ , NO-NO ₂ -NO _x ,NH ₃ , BTX)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
C. List of Equipment required for processing of Environmental Samples:					
a) Mandatory Requirements					
1	Accelerated Solvent Extraction (ASE) System	Yes	-	-	Available with NIOT
2	Ammonia distillation assembly/TKN Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes	31-07-2025	-	Available with NIOT
4	Aquarium for Toxicity bioassay test with complete accessories (*4.Nos)	No			
5	Autoclave (*2 Nos)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
6	Bacteriological Incubators Stainless steel (*2 Nos)	Yes	31-07-2025		Available with NIOT
7	Bio safety cabinets	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
8	BOD Incubators (2 nos.)	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
9	Centrifuge	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	No	31-07-2025	Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution'.	
11	Cyanide Distillation Assembly (3)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
12	Deep Freezer- Capacity 500 litre	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
13	Laboratory Ball Mill Grinder	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
14	Laboratory Grinder	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
15	Laminar Flow bench for Microbiological analysis	Yes	31-07-2025	Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution' and submitted to CPCB vide letter No. 5-2/PCC/Fin. Asst./2007/1387 dated 16/03/2022. However, as per the MOU between ANPCC and NIOT, the facility at NIOT is being used.	Available with NIOT
16	Magnetic Stirrer with heating system (*2 Nos)	Yes	-	-	1 No. with ANPCC & 2 Nos. Available with NIOT
17	Mechanical Shaker	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
18	Membrane Filtration assembly with vacuum pump (2 nos.)	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
19	Microbial culture refrigerator	Yes	30-08-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
20	Microwave Digester with 16 vessels/ Hot Plate	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
21	Muffle Furnace (*1 Nos), Range 1200 C	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
22	Phenol distillation assembly (3)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
23	Plate counter, Manual/Automatic	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
24	Digestion Chambers/ Fume hood	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
25	Digital Thermometer & Humidity meter- All lab area	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
27	Filtration Assembly with vacuum pump	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT

28	Fluoride Distillation Assembly (3)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
29	Arsenic / Fluoride Glass Distillation assemblies	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
30	Glass Double Distillation Assembly /Water Purification System	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
31	Heating mantles (2 nos.)	Yes	-	-	1 Nos.
32	Hot plates (small, Medium and Large) (*2 nos.)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
33	Thermo Hygrometer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
34	Imhoff Cone	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
35	Top loading Precision Digital Balance (minimum detection 0,001mg/0,01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
37	Rotary Evaporator (Buchi type) with water recirculating chiller	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
38	Separating funnel shaker	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
39	Soxhlet Apparatus	Yes	30-08-2025	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	Available with NIOT
40	Solid Phase Extraction (SPE) /SPME Extraction system	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
41	Thermometer (Alcohol)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
42	Dry & wet bulb Thermometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
44	Ultra sonic water bath- Capacity 3 litre	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
45	Water Bath with temperature control (*2 Nos)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

D. Analytical Instruments at Environmental Laboratories**a) Mandatory Requirements**

1	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
2	Binocular Stereo Zoom Microscope	Yes	-	-	Available with NIOT
3	Bomb Calorimeter	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
4	BTX Analyzer with BTX calibrator	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
5	Colony counter	Yes	31-07-2025	As per the MOU between ANPCC and NIOT, the facility at NIOT is available. However, steps has been taken for setting up of facilities at ANPCC, Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution and procurement has been initiated through GEM Portal.	Available with NIOT
6	Conductivity meter- 2 nos.	Yes	-	-	
7	Environment conditioning chamber	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
8	Digital Burettes- 50 ml*2, 100 ml*2	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
9	Dissolved Oxygen Meter (Bench model)	No	12 Months	Specification finalized in Action Plan for utilization of funds released under the sub-component-'Assistance of Abatement of Pollution'.	
10	Flame Photometer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

11	Flash Point Apparatus	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
12	Gas Chromatograph Mass Spectrometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
13	High Performance Liquid Chromatograph (HPLC)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
14	Inductively Coupled Plasma (ICP) Spectrometer-OES	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
15	Ion Chromatograph Anion & Cations	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
16	Methane and Non Methane (NMHC) Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
17	Microscope – 100x	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
18	Microscope Binocular Research	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
19	CO (NDIR based) Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
20	Nephelometer (Turbidity Meter)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
21	pH-Meter with combined electrode (3 point)- 2 nos.	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
22	Specific ion Analyzer with ion selective electrodes	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
23	Spectrophotometer Visible (Portable)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
24	TKN Analyzer semi-automatic with aluminum block digester	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
25	UV-Vis Spectrophotometer	Yes	-	-	
26	Moisture Content Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
b) Optional Requirements					
1	Automatic Titration Assembly	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
3	EDXRF Analyzer/WDXRF Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
4	Fourier-transform infrared Spectrometer (FTIR)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
5	Flocculator (Jar testing apparatus)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
6	Toxic Gas Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
7	Organic Halogen (AOX/TOX) Analyzer	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	
8	TOC Analyzer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
9	High Resolution Mass Spectrometer (HRGC-HRMS)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	Available with NIOT
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	No	12 Months	At this initial phase, the department is establishing and procuring equipments for a laboratory dedicated to basic chemical and biological testing of water and air quality parameters.	

Specific remarks, if any: